

[Shri Manubhai Shah]

section (1) of section 639 of the Companies Act, 1956.

- (2) A Review by the Government of the working of the above company. [Placed in Library See No. LT-1998-60].

AMENDMENT TO MINES RULES

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table, under sub-section (7) of section 59 of the Mines Act, 1952, a copy of Notification No. GSR 228 dated the 27th February, 1960 making certain amendment to the Mines Rules, 1955. [Placed in Library. See No. LT-1999/60].

ESTIMATES COMMITTEE

SEVENTY-SIXTH REPORT

Shri Dasappa (Bangalore): I beg to present the Seventy-sixth Report of the Estimates Committee on the Ministry of Scientific Research and Cultural Affairs Part I—Council of Scientific and Industrial Research.

12-06 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE
EXPLOSION IN HIRRI DOLOMITE MINES

Shri S. M. Banerjee (Kanpur) Under rule 197, I beg to call the attention of the Minister of Labour and Employment to the following matter of urgent public importance and I request that he may make a statement thereon:

"The explosion in the Hirri Dolomite Mines in Madhya Pradesh on the 2nd March, 1960."

The Deputy Minister of Labour (Shri Abid Ali): As the honourable members are already aware, the regrettable explosion took place in the Hirri Dolomite Mine at 11-30 a.m. on the 2nd March, 1960.

From the enquiry it has been found that while two workers were drilling a shot hole, the crow-bar accidentally struck presumably an unexploded

charge left in the toe of a shot-hole and caused an explosion. Consequently two drillers were killed instantaneously and two other persons received minor injuries. The latter two were treated at the Bilaspur Government Hospital and discharged.

About 1,000 persons are employed in the mine and the accident has not resulted in any unemployment.

Shri S. M. Banerjee: I want to ask only one question. I want to know whether any *ad hoc* compensation has been paid to the families of those who are dead.

Shri Abid Ali: I do not think. Whatever was due to them according to the Workmen's Compensation Act must have been paid to them.

Mr. Speaker: He is not aware.

Shri S. M. Banerjee: I gave notice ten or twelve days before. I am aware of the Workmen's Compensation Act. That will take four months. I want to know whether any *ad hoc* compensation has been paid or not.

Mr. Speaker: He said that he is not aware. The hon. Member may table a question.

Shri S. M. Banerjee: That will take another fifteen days.

12-07 hrs.

*DEMANDS FOR GRANTS—contd.
MINISTRY OF EXTERNAL AFFAIRS—contd.

Mr. Speaker: The House will now proceed with the further discussion and voting on the Demands for Grants under the control of the Ministry of External Affairs. We have got 1 hour and 40 minutes. I understand the Prime Minister would take 40 minutes

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I think that would be ample.

Shri Braj Raj Singh (Firozabad): May I suggest to you to please extend it by half an hour so that more

members can get opportunities to speak.

Mr. Speaker: Out of 1 hour 40 minutes the hon. Minister will take only 40 minutes. So, we have got one hour and not half an hour. I will give opportunities to members during this one hour. Now Shri Thanu Pillai will continue his speech.

Shri Thanu Pillai (Tirunelveli): The Ministry in charge of External Affairs, the officers and men, deserve the congratulations of this House for the able manner in which they have been conducting the affairs of that Ministry. Our Ambassadors abroad and our men at headquarters are not trained in the art of conventional diplomacy of hiding one thing and speaking another. Our people have been trained in the traditions of our country and the ideology of our country, of dealing with everything above the table and nothing under the table. With this handicap they have been doing a good job, and that too at a time when from an unexpected quarter, a very friendly quarter, something extraordinary happens which is like a bolt from the blue. It is shocking because it is friends who are doing this harm to the peace and tranquillity of our country, and it rightly agitates the minds of the nation. But, there are problems and problems and solutions have to be found. The immensity of the problem requires a much calmer thinking and calmer approach than would be permitted otherwise. In Parliament there are parties with various ideologies and the approach to the problem by the other parties naturally varies and as they are opposed to us they are also opposed to our approach and our ideology.

Mainly the Communist Party and the Conservative Party, which is having the name the Swatantra Party, and many other in between like the PSP and Ganatantra Parishad have got their say in the matter. Their approach could be understood only if we understand their fundamental and

basic principles. The Community Party is wedded to an ideology which always uses this forum for abusing the Anglo-American bloc and western democracy. We are a non-aligned people and hon. friends from the Swatantra Party and others of their hue always criticise and abuse Russia and the Communist countries. They say that they are endorsing non-alignment. But they do so with a lot of reservations. They are emotionally and intellectually aligned to one or the other of the blocs. The Communists are aligned to the Russian or the Communist bloc and the other rightists are aligned to the capitalist group or the Anglo-American bloc. With that bias they approach these problems, apply their mind and criticise our approach.

The present difficulties on our borders are also made use of by the Opposition for furthering their objective and approach. People who do not accept non-alignment only pretend that they are non-aligned. They are supporting non-alignment to the extent that India is not aligned with one or the other of the blocs. To that extent they are giving their support in a way.

There were objections raised to the invitation extended to the Chinese Prime Minister. Hon. Members, Shri Mahanty and Shri Imam, raised the question whether the policy has been reversed or changed. The hon. Prime Minister in his letters has never said that he will not meet the Prime Minister of China. He has never rejected the offer of a meeting and negotiations with the Prime Minister of China. He had only suggested that it would be better if certain actions were taken before they met. There was no ultimatum. There was no condition. It was only a suggestion. If all the suggestions of our hon. Prime Minister could be acted upon by others there would not be this trouble. Because they do not respond to our suggestions it does not mean that we should not speak to them or invite them; nor does it mean

[Shri Thanu Pillai]

that there is a reversal of policy or approach.

Another point was raised by an hon. Member belonging to the PSP, Shri Dwivedy, that it was an invitation by the Government of India and not by the people. He made certain observations. I beg to submit that those observations, namely, that he is not wanted and is not invited or that he should be the guest of the State and not of the nation are not in keeping with the culture, tradition and dignity of our nation. It is not our practice. They very often quote Mahatmaji. He never said that we should even think of the adversary or the opponent or of a man who has not agreed to our proposition in a different way than of being very friendly with him. In our epic, Ramayana, you would be knowing, Sir, that Rama told Ravana to go and come the following day when he was completely disarmed. That is our tradition. Even to the enemy we are very kind. The Chinese people and the Chinese Government are not enemies, though we have got differences of opinion with them. From that point of view I would like to submit that the hon. Prime Minister can take credit, in spite of all that is being said by the Opposition, that the country is completely behind him. Wherever we go we find that the people are anxious to see that this question must be solved and solved peacefully, possibly excepting the few who think that if there is war or if there are possibilities of war they can earn a little more through war situations and contracts.

On the question of settlement of disputes with China through peaceful means hon. Members yesterday expressed some doubt as to whether a policy of non-alignment will hold good any further. But they are not categorical in saying that we must give up this non-alignment policy. They were straining their nerves to say that situations have changed, the

conditions have changed and therefore we must look to the other sides and receive aid. Why this fear complex? The Party to which my hon. friend, Shri Imam belongs criticised Government for having received economic aid. They said that it will lead to a sort of moral obligation or moral subjugation. Today they say that the time has come for us to go whole hog and not only take economic aid but also military and other aid. What does it mean? They do not want us to take only economic aid but take all kinds of aid. Have they come to the conclusion that the independence of India is no more feasible and therefore we must become the trucks of other trains for them to travel in them? I wish to know whether that policy of non-alignment is being endorsed by them or is being opposed categorically. They should not mince words.

We are at the moment being subjected to a test. We were telling the countries of the world whenever there was a dispute that these disputes should be settled by peaceful means and not by resort to violence and war. Now Goa and Pondicherry, Pakistan and China are problems which are a test to us. In Pondicherry we have won through peaceful means and Goa is a problem to be settled yet. Some hon. Members think that in the case of small countries we can be non-violent and friendly and a peaceful settlement is possible but in the case of big countries it should be the other way about.

12.18 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

You would remember, Sir that regarding Pakistan there were many occasions when people shouted that the Government of India is very weak and too soft. Ultimately it has now been proved that our softness, our moderation and our friendly approach have paid dividends and good dividends too. Therefore in the case of

China also the only possible way is peaceful negotiations and settlement through discussion. Now they say that they have not agreed and they have occupied our territory. If there was no intrusion and if there was no aggression by China, where is the question of disputes? People who were supposed to endorse the policy of non-alignment and who advised other countries to resort to peaceful means now come here and say that China is an aggressor and so peaceful means will not settle the problem in so far as China is concerned, resort to some other means. What the other means are they are still at a loss to know or they do not have the courage to say that we must go to war.

The approach to this very problem from the two sides has been very wonderful. The Communist Party of India who have claimed themselves to be the defenders of democracy have passed a resolution regarding this problem. They say:

"It is unfortunate that in the Eastern sector of this frontier there has been no mutually agreed border while in the Western sector the traditional frontiers are vague and actual frontiers have never been clearly delineated. In these circumstances, charges and counter-charges of aggression have no meaning" etc.

It is an able exposition of the case of China that the frontiers had not been delineated properly. Then, they go on to say:

"As regards what is generally known as the MacMahon Line, it has been stated by the Government of China that the Line is illegal because it was the result of exchange of secret notes and was moreover never recognised by any Central Government of China. The Government of India, however, takes a different view of the matter."

So, to them, the view of the Government of China is more important and

positive, and the view of the Government of India is rather a 'different view' which is not perhaps the correct view. With that attitude of a party in our country, we have to deal with this problem. They have been creating a certain situation in the country where, so far as the other countries and their approaches are concerned, these people's pronouncements are creating some sort of difficulties for the Government of India, because those countries do feel that there has been this sort of approach, and some people are here like these.

My hon. friend Shri H. N. Mukerjee yesterday mentioned that our Ambassador in America made certain observations. He remarked that the American Government had said that the aid to India was to ward off the communist menace, and he took objection to it. Supposing Russia says that they are giving aid to India to ward off the capitalist menace, over India, will he equally take objection to that? Well, their approaches and their understandings are based on their likes and dislikes. Equally so, the other side is critical of any of our dealings with countries which are not capitalistic.

In between the two courses, our approach is in keeping with our tradition and our ideology which are based upon faith and fearlessness. I hope the country and Parliament will stand by the Prime Minister as one man and not make him feel that he is going with a weak support from the country. He told us in the last discussion on this question that if he was to be used as an instrument for the policy of this House, then the instrument should not be made blunt. Not only will it not be made blunt but it will be sharpened, and sharpened to the core. That is very necessary. He can take courage from this House that though we do not make much noise and create some dust now and then in the country and make use of the situation to

[Shri Thanu Pillai]

create a war psychosis, yet, our courage and our capacity to carry the nation with us will not fail us at the right moment.

I hope the Prime Minister's endeavour to find a solution at the forthcoming meeting with the Prime Minister of China will be visited with success.

श्री श्री ०० तारिक (जम्मू तथा काश्मीर) : जनाब डिट्टी स्पीकर साहब, सब से पहले मैं इस मुल्क के वजीरेआजम को उस सही कदम पर जो उन्होंने चीन और हिन्दुस्तान के मामले में उठाया है, मुबारकबाद देता हूँ। मैं समझता हूँ कि उन्होंने दुनिया को एक खतरे से चीन के वजीरेआजम को इस मुल्क में आने की दावत दे कर बचाया है और यह हम सब की मुतफिकाराय है कि यही एक तरीका इस मामले को निभाने का था। हमारे बहुत से दोस्त इस कोशिश में हैं कि यह मुलाकात न होने पाए और अगर होने भी पाए—जोकि यकीनन हो कर रहेगी—तो वे चाहते हैं कि यह मसला हल न होने पाए। मैं समझता हूँ कि इस मामले को तय करने की इतिहाई जरूरत है। चीन की कोशिश है कि इस मुल्क के वजीरेआजम के हाथों को, उनके नेक मकामिद को ना-काम बनाया जाए। लेकिन यहां हिन्दुस्तान के रहने वालों का ताल्लुक है वे यह जानते हैं और वे समझते हैं कि इसके पोछे क्या हाथ है।

कल इस एवान के एक मुअज्जिज मँबर ने काश्मीर का तजकरा भी किया। जनावेदाला, जहां तक काश्मीर के मसले का ताल्लुक है, वह अब कोई मसला नहीं है। काश्मीर हिन्दुस्तान का हिस्सा था, वह हिन्दुस्तान का हिस्सा है। पाकिस्तान के वजीरे खारिजा ने अभी पिछले दिनों यह कहा था कि काश्मीर का जो हमारे पास एक मुआव है, उसके अलावा भी कोई मुआव हिन्दुस्तान पेश कर सकता है। हिन्दुस्तान

अगर इस मसले का कोई हल और कोई पुरअमन हल पेश कर सकता है तो वह यही हल है कि पाकिस्तान अगर चाहता है कि दुनिया में अमन रहे, पाकिस्तान अगर हिन्दुस्तान और पाकिस्तान की खुशहाली चाहता है तो उसे चाहिये कि काश्मीर को खाली कर दे। यही एक हल है काश्मीर के मसले का।

एक और मँबर साहब ने इस एवान में परूनूनिस्तान को जिक्र छोड़ा था। हम नहीं चाहते हैं कि पाकिस्तान के अन्दरूनी मामलात में दखल दें। लेकिन हम यह भी नहीं चाहते हैं कि दुनिया के लोगों को जिस हद तक मदद हम पहुंचा सकें, चाहे वह इखलाकी मदद हो उसको देने से हम गुरेज करें। अगर परूनून यह चाहते हैं कि उनको भी उसी तरह से रिकगनाइज किया जाये पाकिस्तान के नक्शे पर जिस तरह से सिधियों को किया जाता है, पंजाबियों को किया जाता है और दूसरी कौमों को किया जाता है, तो इसमें कोई बुराई नहीं है। परूनूनिस्तान के लीडर बादशाह खान हैं जिन्होंने हिन्दुस्तान की तहरीके आजादी की भी कयादत की है और निहायत शान में की है। हिन्दुस्तान की तारीख लिखने वाले उनको कभी नहीं भूल सकते हैं। हम यह जानते हैं कि परूनूनिस्तान को मांग अमल में वहां के लोगों की मांग है, उनकी आवाज है और वे चाहते हैं कि उन्हें नजरअंदाज न किया जाए। लेकिन पाकिस्तान की एक पालिसी है, वह जबर की पालिसी है, तगद्द की पालिसी है और उसका मुजाहिरा पाकिस्तान ने काश्मीर में किया और फिर अपने लोगों पर किया है। पाकिस्तान में जिस तरीके से जमहूरियत का जनाजा निकाला

गया है और दुनिया के लोगों ने उसको किस तरह से महसूस किया है, इसको तमाम लोग बेहतर जानते हैं। मैं काहता हूँ कि यहां के लोग और मुअज्जिज मंम्बर साहिबान इस मसले को समझें कि पख्तूनिस्तान का मसला कोई अलहदा मसला नहीं है। वहां के लोगों की, पठानों की, मुजाहिदों की सिर्फ यही स्वाहिण है कि यह रिकगनाइज किया जाए वे भी पाकिस्तान में बतौर बा इज्जत कौम के रहते हैं।

यहां पर पब्लिसिटी डिविजन का भी जिक्र आया है। इसमें कोई शक नहीं है कि बजारते खारिजन में यह एक डिविजन है और इसको सिर्फ इसलिए बनाया गया था कि इसके जरिये दुनिया के और मुल्कों को हिन्दुस्तान के अन्दरूनी हालात से, हिन्दुस्तान की तरक्की से, हिन्दुस्तान के सियासी मसलों से वाकिफ किया जाए। लेकिन जनाबेवाला मुझे निहायत अफसोस के साथ कहना पड़ता है कि वह इस काम में नाकाम हुआ है। कल नायब वजीर खारिजन ने जो इसकी जवाजियत दी वह और भी अफसोसनाक था। उन्होंने यह कहा कि ६३ लाख रुपये का बजट इस पब्लिसिटी डिविजन के लिए मंजूर किया गया है और इसमें से ७१ लाख रुपये सिर्फ तनख्वाहों पर खर्च किये जाते हैं। यह जवाजियत बजातेखुद अफसोसनाक है। एक रकम सिर्फ इसलिए रखी जाती है कि बाहर के मुल्कों को हिन्दुस्तान की सियासियात से, हिन्दुस्तान के प्लानिंग से, हिन्दुस्तान के हालात से वाकिफ किया जाए लेकिन उसकी एक बेशतर रकम सिर्फ तनख्वाहों पर खर्च करने से जो मसला है वह हल नहीं आप कर सकते हैं। २२ लाख रुपये उस में से हैडक्वार्टर पर खर्च हो रहे हैं। मैं

Shrimati Lakshmi Menon: How does the hon. Member expect the information officers to work without salaries? I would like to know that.

Mr. Deputy-Speaker: He says that the amount is disproportionate, not that it should not be spent.

Shri A. M. Tariq: I may refer to what the hon. Deputy Minister herself has stated. She stated yesterday:

"For instance, in 1956 or in 1958-59 or in 1959-60, what is the total allotment for publicity? It is only Rs. 93 lakhs. Imagine that Rs. 93 lakhs is all that is available for the information department of the Ministry; out of that Rs. 71 lakhs is spent on salaries."

Mr. Deputy-Speaker: She has not doubted the figures. Therefore, there is no need to read them out. She admits the figures. She only says that without having these salaried servants there, that publicity cannot be carried on.

Shri Ansar Harvani (Fatehpur): But what proportion?

Mr. Deputy-Speaker: I have already told the House that it is a disproportionate figure, and that is what is being objected to.

श्री अ० सु० तारिक : मैं यह अर्ज कर रहा था कि जिस वक्त हम पाकिस्तान की तरफ देखते हैं मैं सिर्फ काश्मीर का मसला लेता हूँ—जब वहां की इनफार्मेशन को देखते हैं, तो डिप्टी स्पीकर साहब मैं यकीन दिलाता हूँ कि खुद बहुत से मुलझे हुए लोगों को, हिन्दुस्तान में रहने वाले लोगों को अजीब मा तजाज्ज होता है उस पर जिस तरह की पब्लिकेशंस बनाई जाती हैं। मैंने पाकिस्तान की पब्लिकेशंस को देखा है, अरबी में, फारसी में और दुनिया की तमाम जबानों में। यह कहना कि हमारे लिए इस कदर रकम खर्च करना मुश्किल है ठीक नहीं है। जब हम ६३ लाख रुपये में से ७१ लाख रुपये सिर्फ तनख्वाहों

[श्री अ० मु० तारिक]

पर खर्च कर सकते हैं तो फिर यकीनन एक ही सूत्र हमारे सामने आती है और वह यह है कि हम पब्लिसिटी पर, हम इतिहात पर कोई यकीन नहीं रखते और इस की जवाजीयत आनरेबल डिप्टी मिनिस्टर साहबा ने कल खुद दी। उन्होंने ने कहा कि पब्लिसिटी का कितने पर असर हुआ? अमरीका के या रूस कितने लोगों की रायें बदली? अगर रायें नहीं बदली हैं तो यह लोग हमारे सामने कौन बैठे हैं? आखिर यह उस प्रोपेगेंडे का, उस तरबियत, उस चीज का नतीजा है कि इस मुल्क में कम्यूनिस्ट पार्टी भी है और कम्यूनिस्ट पार्टी के खिलाफ जमातें भी हैं। पब्लिसिटी का असर यकीनन हुआ है। अगर पब्लिसिटी का असर नहीं था तो क्या जरूरत थी इस मुल्क के वजीर आजम को कि इस डिवीजन को कायम करते, अलाहदा करते आई ऐंड बी से और इस डिवीजन को अपने हाथ में रखते। इस डिवीजन को सिर्फ इस गरज से बनाया गया कि हिन्दुस्तान के बारे में, जो नया वजूद में आया है आजादी के बाद, बाहर के मुल्कों का रुशिनास किया जाय। बाहर के मुल्कों में पब्लिसिटी के लिये, चाहे वह अमरीका हो, चाहे वह रूस हो, चाहे चीन हो, एक खास रकम दी जाती है। पब्लिसिटी डिवीजन को शायद यह भी मालूम नहीं है कि हमारे हमसाया मुल्क पाकिस्तान में किस कदर खतरनाक किताबें शायी होती हैं। पिछले महीने तीन किताबें शायी हुई हैं, एक "कश्मीर पा बज्जीर", दूसरी "पंडित नेहरू" और तीसरी "सीज फायर"। अगर पब्लिसिटी डिवीजन में पब्लिसिटी को समझने वाला, पब्लिसिटी को जानने वाला, कोई होता तो यकीनन हुकूमत हिन्दुस्तान की नोटिस में वह इस चीज को लाता। मुझे इन्तहाई अफसोस है उस राय से भी जो वजीर खारजा ने इस एवान में दी कि यह जरूरी नहीं है कि डाय-

रेक्टर पब्लिसिटी डिवीजन एक जर्नलिस्ट हो। अगर जर्नलिस्ट न हो तो क्या कोई धोबी हो? उस के जर्नलिज्जम को समझने की जरूरत है, पब्लिसिटी को समझने की जरूरत है।

उपाध्यक्ष महोदय : क्या दो ही कटेगरी हैं जो बाकी रह गई हैं और जिन में से एक को चुनना जरूरी होगा ?

श्री अ० मु० तारिक : मैं सिर्फ मिसाल के तौर पर कहता हूँ।

उपाध्यक्ष महोदय : उस में भी और कई कटेगरीज़ हैं।

श्री अ० मु० तारिक : मेरी जवान पर एक यही आई थी, माफ कीजिये। इसलिये इन्तहाई जरूरी है कि निहायत शिद्दत के साथ हम इस डिवीजन को बनायें।

मैं कुछ तबज्जह प्रोटोकोल की तरफ दिलाना चाहता हूँ। अभी पिछले दिनों जश्ने जम्हूरियत पर प्रोटोकोल ने एक मेहमान की हैसियत से इस्तकबाल किया हूँजा और नगर के जागीरदार का। मैं एक कश्मीरी की हैसियत से इसे तौहीन समझता हूँ। मैं जानता हूँ कि हूँजा और नगर के जागीरदार ने किस तरह पाकिस्तानियों की हिमायत की और पाकिस्तानी फौजों की कयादत की, और किस तरह गिलगित, चितराल और दूसरे इलाकों के हिन्दुस्तानियों को गोली का निशाना बनाया गया। ऐसे लोगों को जश्ने जम्हूरियत के भौके पर इस्त्कबाल करना ठीक नहीं है। मैं समझता हूँ कि वजीर आजम को इस तरह तबज्जह देनी चाहिये।

इस के अलावा मैं मौजूदा अफ्रीका की तरफ भी तबज्जह दिलाना चाहता हूँ वजीर की। हम अफ्रीका के हामी हैं, हम चाहते हैं कि अफ्रीका की तरक्की हो, हम चाहते हैं

कि अफ्रीका और जो मुल्क आजाद हो रहे हों, वह तरक्की करें। हम उन की दोस्ती को कायम रखें और उन का हाथ बटायें। लेकिन हमें यह भी देखना है कि इस नये अफ्रीका में हिन्दुस्तानी शहरियों का मुस्तकबिल भी रोशन हो, उन की जिन्दगी आजाद हो, उन्हें वहां कोई खतरा न हो। कुछ लोग, जिन को आज उस मुल्क से निकाला जा रहा है अफ्रीका और हिन्दुस्तानियों के दम्यान नफत पैदा करने में कामयाब न हों। जरूरत है कि हमारे वजीर खारजा इस चीज में उन मुल्कों के अन्दर दोस्ताना ताल्लुकात पैदा करें, न सिर्फ हुकूमतों के ताल्लुकात, बल्कि हिन्दुस्तान के शहरियों में, जो वहां रहते हैं, और वहां के लोगों में इस किस्म के ताल्लुकात पैदा करें।

इस के अलावा मैं पासपोर्ट डिपार्टमेंट की तरफ तवज्जह दिलाना चाहता हूं। इस में कोई शक नहीं कि पासपोर्ट हमारे मुल्क में एक रैकेट के नाम से मशहूर है जिन लोगों को पासपोर्ट चाहिये, उन्हें पासपोर्ट नहीं मिलता, और कुछ लोगों को जो सिर्फ पासपोर्ट की तिजारत करते हैं, उन्हें पासपोर्ट मिल जाता है। हमारे वजीर आजम को इस तरफ भी तवज्जह करनी चाहिये। पासपोर्ट डिपार्टमेंट के बारे में कुछ लोगों की जो राय है उसे मैं सिर्फ इस शेर में पेश कर सकता हूं :
“पहुंचना दाद का मजलूम का मुश्किल ही होता है,

कभी काजी नहीं मिलता, कभी कातिल नहीं मिलता।”

कुछ माननीय सदस्य : मुकर्रर द्शार्द फरमाइये ।

Mr. Deputy-Speaker: There should be no such remarks. It is not a public meeting.

श्री अ० न० तारिक: मैं वजीर आजम की तवज्जह इस तर्फ भी दिलाना चाहता

हूं कि दलाई लामा साहब इस मुल्क में आये हैं। हमने उन्हें खूशआमदीद कहा और बहुत अच्छाई की, लेकिन जिस तरह से उन के खजाने की चर्चा होती है हिन्दुस्तान में और हिन्दुस्तान से बाहर, उस को भी देखा जाय। अभी कल अखबारों के अन्दर एक ऐडवाइजर मि० सेन का जिक्क आया था। यह मि० सेन कौन हैं, वजारत खारजा को मालूम होना चाहिये। उन्होंने इजहार किया है कि उन के जवाहरात बर्तानिया के शाही खानदान के जवाहरात से ज्यादा कीमती हैं। उन्होंने एक खास रकम बतलाई है कि वह रकम हिन्दुस्तान में उन जवाहरात को बेच कर हिन्दुस्तान से बाहर ले जाई गई है। यह रकम किस तरह हासिल की गई, किस तरह से हिन्दुस्तान के बाहर ले जाई गई, वजारत खारजा का फर्ज है कि वह उसे इस एवान को बताये।

मि० द्विवेदी ने इस एवान में तजकिरा फरमाया था चीन के वजीर आजम के इस्तकबाल के सिलसिले में। उन्होंने कहा था कि चीन के वजीर आजम का जो इस्तकाल होगा वह हिन्दुस्तान की हुकूमत का होगा, हिन्दुस्तान के लोगों का नहीं होगा। मुझे अफसोस है, द्विवेदी साहब मेरे दोस्त हैं, वह किस तरह से हिन्दुस्तान के लोगों को हिन्दुस्तान की हुकूमत से अलग कर सकते हैं? हिन्दुस्तान की हुकूमत हिन्दुस्तान के लोगों की हुकूमत है। जो हुकूमत और लोगों में फर्क करता है, मैं उसे हिन्दुस्तान का शहरी समझने में माजूर हूं। मेरी समझ में नहीं आ सकता है कि हिन्दुस्तान का शहरी होते हुए कोई शास्स कैसे हिन्दुस्तान की हुकूमत को लोगों से अलग समझ सकता है।

अब मसला आता है हिन्दुस्तान के हाजियों का, जो हिन्दुस्तान से सिर्फ हज के लिये अरब जाते हैं, हिन्दुस्तान से हजारों, लाखों मुसलमान जयारत के लिये ईरान और अरब को जाते हैं। इस सिलसिले में वहां उन को काफी तकलीफ का सामना करना पड़ता

[श्री प्र० मु० तारिक]

है। तकालीफ वहां की हुकूमत की तरफ से नहीं, बल्कि अपनी तरफ से होती है। अपने अम्बैसेडर की तरफ से होती है और अपनी जहाज कम्पनियों की तरफ से होती है। पिछले साल काफी मुसलमान वहां मर गये बबा से, गर्मी से और दूसरी बीमारियों से। इस की तरफ भी वजारत खारजा को थोड़ी सी तबज्जह देनी चाहिये। जब भी हिन्दुस्तान के लोग किसी जगह तीर्थ यात्रा के लिये जायें, चाहे वह अरब हो या और जगह हो, उन के लिये बेहतर सहूलियात का इन्तजाम हो।

आखीर में एक बात जो मैं वजीर आजम से दख्वास्त करूंगा कि वह बतलायें वह यह है कि जो हमारे इन्स्पेक्टर जाते हैं फाररेन अम्बैसेडर को देखने के लिये, उन की क्या कारकदर्दगी है और वजारत खारजा को किस कदर फायदा है ?

इन चन्द अलफाज के साथ मैं वजीर खारजा के मतलबा जर की ताईद करता हूँ।

[श्री ए. - अम - طارق : جناب]

दीपी सोविकر صاحب - سب سے پہلے میں اس ملک کے وزیر عظم کو اس سہی قدم پر جو انہوں نے چھن اور ہندوستان کے معاملے میں اٹھایا ہے مبارکباد دیتا ہوں - میں سمجھتا ہوں کہ انہوں نے دنیا کو ایک خطرے سے چھن کے وزیر اعظم کو اس ملک میں آنے کی دعوت دے کر انہوں نے دنیا کو ایک خطرے سے بچایا ہے اور یہ ہم سب کی متعلقہ رائے ہے کہ یہی ایک طریقہ تھا اس مسئلے کو نبھانے کا تھا - ہمارے ہم-ا سے دوست اس کوشش میں ہوں کہ

یہ ملاقات نہ ہونے پائے اور اگر ہونے بھی پائے - چونکہ یقیناً ہو کر رہے گی تو وہ یہ چاہتے ہیں کہ یہ مسئلہ حل نہ ہونے پائے - میں سمجھتا ہوں کہ اس مسئلے کے حل کرنے کی انتہائی ضرورت ہے - لوگوں کی یہ کوشش ہے کہ اس ملک کے وزیر اعظم کے ہاتھوں کو ان کے نہک مقاصد کو ناکام بنایا جائے - لیکن جہاں تک ہندوستان کے رہنے والوں کا تعلق ہے وہ یہ جانتے ہیں اور وہ یہ سمجھتے ہیں کہ اس کے پیچھے کیا ہاتھ ہے -

کل اس ایوان کے ایک معزز ممبر نے کشمیر کا تذکرہ بھی کیا - جناب والا - جہاں تک کشمیر کے مسئلے کا تعلق ہے وہ اب کوئی مسئلہ نہیں ہے - کشمیر ہندوستان کا حصہ تھا وہ ہندوستان کا حصہ ہے - پاکستان کے وزیر خارجہ نے ابھی پچھلے دنوں یہ کہا تھا کہ کشمیر کا جو ہمارے پاس ایک سچھاو ہے اس کے علاوہ وہی کوئی سچھاو ہندوستان نہیں کر سکتا ہے - ہندوستان اس مسئلے کا کوئی حل کوئی پرامن حل نہیں کر سکتا ہے تو وہ یہی حل ہے کہ پاکستان اگر چاہتا ہے کہ دنیا میں امن رہے - پاکستان اگر ہندوستان اور پاکستان کی خوشحالی چاہتا ہے تو اسے چاہئے کہ کشمیر کو خالی کر دے - یہی ایک حل ہے کشمیر کے مسئلے کا -

ایک اور ممبر صاحب نے اس
ایوان میں پختونستان کے ذکر چھپوا
تھا -

ہم نہیں چاہتے ہیں کہ پاکستان
کے اندرونی معاملات میں دخل دیں -
لیکن ہم یہ بھی نہیں چاہتے ہیں
کہ دنیا کے لوگوں کو جس حد تک مدد
ہم پہنچا سکیں چاہے وہ اخلاقی مدد
ہر اسکو دینے سے ہم گریز کریں - اگر
پختون یہ چاہتے ہیں کہ ان کو بھی
اس طرح سے ریگلائز کیا جائے پاکستان
کے نقشے پر جس طرح سے - سدھوں کو
کیا جاتا ہے - پنجاب، ہوں کو کیا جاتا
ہے اور دوسری قوموں کو کیا جاتا ہے تو
اس میں کوئی برائی نہیں ہے -
پختونستان کے لیکٹر بادشاہ خان ہیں
جنہوں نے ہندوستان کی تحریک آزادی
کی بھی قیادت کی ہے اور نہایت شان
سے کی ہے - ہندوستان کی تاریخ لکھنے والے
ان کو کبھی نہیں بھول سکتے ہیں - ہم
یہ جانتے ہیں کہ پختونستان کی مانگ
اصل میں وہاں کے لوگوں کی مانگ
ہے - انکی آواز ہے اور وہ چاہتے ہیں
کہ انہیں نظر انداز نہ کیا جائے - لیکن
پاکستان کی ایک پالیسی ہے - وہ
چہر کی پالیسی ہے - تشدد کی
پالیسی ہے اور اس کا مظاہرہ پاکستان
نے کشمیر میں کیا اور پھر اپنے لوگوں
پر کیا - پاکستان میں جس طریقے
سے جمہوریت کا جنازہ نکالا گیا ہے اور
دنیا کے لوگوں نے اسکو کس طرح سے
محسوس کیا ہے اسکو تمام لوگ بہتر
جانتے ہیں - میں چاہتا ہوں کہ

یہاں کے لوگ اور معزز ممبر صاحبان
اس مسئلے کو سمجھیں - پختونستان
کا مسئلہ کوئی علیحدہ - ستاہ نہیں
ہے - وہاں کے لوگوں کی ؟ پختانوں کی ؟
مجاہلوں کی صرف یہی خواہش ہے
کہ یہ ریگلائز کیا جائے کہ وہ بھی
پاکستان میں بطور باعزت قوم کے رہتے
ہیں -

یہاں پر پبلستی قوزن کا بھی ذکر
آیا ہے - اس میں کوئی شک نہیں
ہے کہ وزارت خارجہ میں یہ ایک قوزن
ہے اسکو صرف اسلئے بنایا گیا تھا کہ
اس کے ذریعے دنیا کے اور ملکوں کو
ہندوستان کے اندرونی حالات سے -
ہندوستان کی ترقی سے - ہندوستان
کے سیاسی مساعلوں سے واقف کیا جائے -
لیکن جناب والا - مجھے نہایت افسوس
کے ساتھ کہنا پڑتا ہے کہ وہ اس کام
میں ناکام ہوا ہے - کل نائب وزیر
خارجہ نے اس کے جوازیت کی وہ
اور بھی افسوسناک تھا - انہوں نے یہ
کہا کہ ۹۳ لاکھ روپیہ کا بجٹ اس
پبلستی قوزن کے لئے منظور کیا گیا
ہے اور اس میں سے ۷۱ لاکھ روپیہ
صرف تعلقواہوں پر خرچ کئے جاتے
ہوں - یہ جوازیت بذاتہ خود افسوسناک
ہے - ایک رقم صرف اسلئے رکھی جاتی
ہے کہ باہر کے ملکوں کو ہندوستان کی
سیاست سے ہندوستان کے پلاننگ سے -
ہندوستان کے حالات سے واقف کیا جائے -
لیکن اس کی ایک بہتر رقم صرف

[شری اے۔ ایم طارق]

تلفظواہوں پر خرچ کرنے سے جو مسئلہ ہے وہ حل نہیں آپ کر سکتے ہیں - ۲۲ لاکھ روپے اس میں سے ہیڈ کوارٹر پر خرچ ہو رہے ہیں - میں.....

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): How does the hon. Member expect the information officers to work without salaries? I would like to know that.

Mr. Deputy-Speaker: He says that the amount is disproportionate, not that it should not be spent.

Shri A. M. Tariq: I may refer to what the hon. Deputy Minister herself has stated. She stated yesterday:

"For instance, in 1956 or in 1958-59 or in 1959-60, what is the total allotment for publicity? It is only Rs. 93 lakhs. Imagine that Rs. 93 lakhs is all that is available for the information department of the Ministry; out of that Rs. 71 lakhs is spent on salaries."

Mr. Deputy-Speaker: She has not doubted the figures. Therefore, there is no need to read them out. She admits the figures. She only says that without having these salaried servants there, that publicity cannot be carried on.

Shri Ansar Harvani (Fatehpur): But what proportion?

Mr. Deputy-Speaker: I have already told the House that it is a disproportionate figure, and that is what is being objected to.

شری اے۔ ایم - طارق : میں یہ عرض کر رہا تھا کہ جس وقت ہم پاکستان کی طرف دیکھتے ہیں - میں صرف کشمیر کا مسئلہ لیتا ہوں - جب وہاں کی انفارمیشن کو دیکھتے ہیں تو ذہنی سہیگر صاحب میں یقین دلاتا ہوں کہ خود بہت سے

سلجھ ہوئے لوگوں کو - ہندوستان میں رہنے والے لوگوں کو عجب سا تجاوز ہونا ہے اس پر جس طرح کی پبلیکیشنز بنائی جاتی ہیں - میں نے پاکستان کی پبلیکیشنز کو دیکھا ہے صربی میں فارسی میں اور دنیا کی تمام زبانوں میں - یہ کہنا کہ ہمارے لئے اس قدر رقم خرچ کرنا مشکل ہے ٹھیک نہیں ہے - جب ہم ۹۳ لاکھ روپے میں سے ۷۱ لاکھ روپے صرف تلفظواہوں پر خرچ کر سکتے ہیں تو پھر یقین ایک ہی صورت ہمارے سامنے آتی ہے اور وہ یہ ہے کہ ہم پبلیسٹی پر - ہم اطلاعات پر کوئی یقین نہیں رکھتے -

اور اس کی جوازیت آنریبل ڈپٹی منسٹر صاحب نے کل خود ہی دی - انہوں نے کہا کہ پبلیسٹی کا کتنے لوگوں پر اثر ہوا - امریکہ نے یا روس کے کتنے لوگوں کی رائیں بدلیں - اگر رائیں نہیں بدلی ہوں تو یہ لوگ ہمارے سامنے کون بیٹھے ہیں - آخر یہ اس پروپیگنڈے کا اس تربیت - اس چہرے کا نتیجہ ہے کہ اس ملک میں کمیونسٹ پارٹی بھی ہے اور کمیونسٹ پارٹی کے خلاف جماعتوں بھی ہیں - پبلیسٹی کا اثر یقیناً ہوا ہے - اگر پبلیسٹی کا اثر نہیں تھا تو کیا ضرورت تھی اس ملک کے وزیر اعظم کو کہ اس قومیون کو قائم کرتے - علی حدتہ کرتے آئی - ایلمنٹی بی - سے اور

اس ڈویژن کو اپنے ہاتھ میں رکھتے - اس ڈویژن کو صرف اس فرض سے بنایا گیا کہ ہندوستان کے بارے میں - جو نیا وجود میں آیا ہے آزادی کے بعد - باہر کے ملکوں کو درشناس کیا جائے - باہر کے ملکوں میں پیلیسٹی کے لئے - چاہے امریکہ ہو چاہے روس ہو - چاہے چین ہو - ایک خاص رقم دی جاتی ہے - پیلیسٹی ڈویژن کو شاید یہ بھی معلوم نہیں ہے کہ ہمارے ہمسایہ ملک پاکستان میں کس قدر خطر ناک کتابیں شایع ہوتی ہیں - پچھلے مہینے تین کتابیں شایع ہوئی ہیں - ایک کشمیر یا بڑنچہر - دوسری پلذت نہرو اور تیسری سہز فائر - اگر پیلیسٹی ڈویژن میں پیلیسٹی کو سمجھنے والا - پیلیسٹی کو جاننے والا کوئی ہوتا تو یقیناً حکومت ہندوستان کے نوٹس میں وہ اس چیز کو لاتا - مجھے انتہائی افسوس ہے اس رائے سے بھی جو وزیر خورجہ نے اس ایوان میں دی کی یہ ضروری نہیں ہے کہ ڈائریکٹر پیلیسٹی ڈویژن ایک جرنلسٹ ہو - اگر جرنلسٹ نہ ہو تو کہا کوئی دھوبی ہو - اس کے جرنلزم کو سمجھنے کی ضرورت ہے - پیلیسٹی کو سمجھنے کی ضرورت ہے -

ایادھیہکھس مہودے : کیا دہی کھگہگری میں جو باقی رہ گئی ہیں اور جن میں سے ایک کو چملا ضروری ہوگا -

شری اے۔ ایم۔ طارق : میں صرف مثال کے طور پر کہہ رہا ہوں -

ایادھیہکھس مہودے : اس میں اور کئی کٹیگریز ہیں -

شری اے۔ ایم۔ طارق : میری زبان پر ایک یہی آئی تھی - معاف کہجئے۔ اس لئے انتہائی ضروری ہے کہ نہایت شدت کے ساتھ ہم اس ڈویژن کو بلائیں -

میں کچھ توجہ پرتوگال کی طرف دلانا چاہتا ہوں - ابھی پچھلے دنوں جشن جمہوریت پر پرتوگال نے ایک مہمان کی حثیت سے استقبال کیا ہولڑا اور نگر کے جاگہدار کا - میں ایک کشمیری کی حثیت سے اسے توہن بھجھتا ہوں - میں جانتا ہوں کہ ہولڑا اور نگر کے جاگہدار نے کس طرح پاکستانیوں کی حمایت کی اور پاکستانی فوجوں کی قہادت کی - اور کس طرح گلگت - چترال اور دوسرے علاقوں کے ہندوستانوں کو گولی کا نشانہ بنایا گیا - ایسے لوگوں کا جشن جمہوریت کے موقع پر استقبال کرنا ٹھیک نہیں ہے - میں سمجھتا ہوں کہ وزیر اعظم کو اس طرف توجہ دینی چاہئے -

اس کے علاوہ موجودہ افریقہ کی طرف بھی میں توجہ دلانا چاہتا ہوں وزیر اعظم کی - ہم افریقہ کے حامی ہیں - ہم چاہتے ہیں کہ افریقہ کی ترقی ہو - ہم ان کی دوستی کو قائم

[شری اے - ایم - طارق]

دہیں - اور ان کا ہاتھ بٹانیں -
لیکن مہوں یہ بھی دیکھنا ہے کہ اس
نئے افریقہ مہں ہندوستانی شہریوں کا
مستقبل بھی روشن ہو - ان کی زندگی
آزاد ہو - انہیں وہاں کوئی خطرہ نہ
ہو - کچھ لوگ جن کو آپ اس ملک
سے نکالا جا رہا ہے - افریقہ اور
ہندوستانہوں کے درمیان نفرت پیدا
کرنے مہں کامیاب نہ ہوں - ضرورت
ہے کہ ہمارے وزیر خارجہ اس چہڑ مہں
ان ملکوں کے اندر دوستانہ تعلقات پیدا
کریں - نہ صرف حکومتوں کے
تعلقات بلکہ ہندوستان کے شہریوں
مہں جو وہاں رہتے ہوں اور وہاں کے
لوگوں مہں اس قسم کے تعلقات پیدا
کریں -

اس کے علاوہ مہں پاسپورٹ
تیارمٹ کی طرف توجہ دلانا چاہتا
ہوں - اس مہں کوئی شک نہیں
کہ پاسپورٹ ہمارے ملک مہں ایک
یکمٹ کے نام سے مشہور ہے - جن
لوگوں کو پاسپورٹ چاہئے - انہوں
پاسپورٹ نہیں ملتا - ا کچھ لوگوں
کو جو صرف پاسپورٹ کی تجارت کرتے
ہیں انہوں پاسپورٹ مل جاتا ہے -
ہمارے وزیر اعظم کو اس طرف بھی توجہ
کرنی چاہئے - پاسپورٹ تیارمٹ کے
بارے مہں کچھ لوگوں کی جو رائے ہے
اسے مہں صاف اس شعر مہں پڑھی
کر سکتا ہوں -

پہلچنا داد کو مظلوم کا
مشکل ہی ہوتا ہے -
کبھی قاضی نہیں ملتا
کبھی قاتل نہیں ملتا -
کچھ مانلیہ سدسہ : مکرر ارشاد
فرمائیے -

Mr. Deputy-Speaker: There should be no such remarks. It is not a public meeting.

شری اے - ایم - طارق : مہں وزیر
اعظم کی توجہ اس طرف بھی دلانا
چاہتا ہوں کہ دلائی لاما صاحب
اس ملک مہں آئے ہوں - ہم نے
انہیں خوش آمدید کہا اور بہت
اچھائی کی - لیکن جس طرح سے
ان کے خزانہ کی چرچا ہوئی ہے
ہندوستان مہں اور ہندوستان سے
باہر - اس کو بھی دیکھا جائے -
ابھی کل اخباروں کے اندر مسٹر
سین کا ذکر آیا تھا - یہ مسٹر
سین کون ہیں - وزارت خارجہ کو
معلوم ہونا چاہئے - انہوں نے اظہار
کیا ہے کہ ان کے جواہرات برطانیہ
کے شاہی خاندان کے جواہرات سے
زیادہ قیمتی ہوں - انہوں نے ایک
خاص رقم بتلائی ہے کہ وہ رقم
ہندوستان مہں ان جواہرات کو
بیچ کر ہندوستان سے باہر لے جائی
گئی ہے - 'ء' رقم کس طرح حاصل
کی گئی - کس طرح سے ہندوستان
سے باہر لے جائی گئی - وزارت

خارجہ کا فرض ہے کہ وہ اسے اس
ایوان کو بتائے۔

مسٹر ڈیوڈ نے اس ایوان میں
تذکرہ فرمایا تھا چھن کے وزیراعظم کے
استقبال کے سلسلے میں انہوں نے کہا تھا
چھن کے وزیر اعظم کا جو استقبال ہوگا
وہ ہندوستان کی حکومت کا ہوگا۔
ہندوستان کے لوگوں کا نہیں ہوگا۔
مجھے افسوس ہے۔ ڈیوڈی صاحب
میرے درست ہیں۔ وہ کس طرح سے
ہندوستان کے لوگوں کو ہندوستان کی
حکومت سے الگ کر سکتے ہیں۔
ہندوستان کی حکومت ہندوستان کے
لوگوں کی حکومت ہے۔ جو حکومت
اور لوگوں میں فرق کرتا ہے۔ میں
اسے ہندوستان کا شہری سمجھنے میں
معذور ہوں۔ میری سمجھ میں نہیں
آ سکتا ہے کہ ہندوستان کا شہری ہوتے
ہوئے کوئی شخص کیسے کسی
ہندوستان کی حکومت کو لوگوں سے
الگ کر سکتا ہے۔

کی طرف سے ہوتی ہیں۔ اور ایلی
جہاز کمپنیوں کی طرف سے ہوتی ہیں۔
پچھلے سال کافی مساجد وہاں مر گئے
وہاں سے۔ گرمی سے اور دوسری بہاریوں
سے۔ اس کی طرف بھی وزارت خارجہ
کو تھوڑی سی توجہ دینی چاہئے۔
جب بھی ہندوستان کے لوگ کسی جگہ
تھرتھرتا کے لئے جائیں۔ چاہے وہ
عرب ہو یا اور جگہ ہو ان کے لئے بہتر
سہولیات کا انتظام ہو۔

آخر میں ایک بات جو میں وزیر
اعظم سے درخواست کروں گا کہ وہ
بنگلہ دیش کے لئے جو ہمارے انسپیکٹر
جاتے ہیں فارین امبیسڈز کو دیکھنے کے
لئے۔ ان کی کیا کارکردگی ہے اور وزارت
خارجہ کو کس قدر فائدہ ہے۔
ان چند الفاظ کے ساتھ میں وزیر
خارجہ کے مطالبہ زر کی تائید کرتا
ہوں۔

Mr. Deputy-Speaker: There is one point. I would be able to give only 15 minutes to Shri Vajpayee and then 10 minutes to Shri Jadhav. Shri Vajpayee.

اب مسئلہ آتا ہے ہندوستان کے
حاجیوں کا جو ہندوستان سے صرف حج
کے لئے عرب جاتے ہیں۔ ہندوستان سے
ہزاروں لاکھوں مسلمان زیارت کے لئے
ایران اور عرب کو جاتے ہیں۔ اس
سلسلہ میں وہاں ان کو کافی تکالیف کا
سامنا کرنا پڑتا ہے۔ تکلیف وہاں کی
حکومت کی طرف سے نہیں۔ بلکہ
ایلی طرف سے ہوتی ہے۔ اپنے امبیسڈر

श्री बाजपेयी (बलरामपुर) : उपाध्यक्ष महोदय, आज समाचारपत्रों में यह खबर निकली है कि मिमामारी कैम्प में जो तिब्बती रिप्यूजी धर्मशाला भेजे जा रहे हैं उन में ५ कुछ गाड़ी में मर गये, जिन को मर्या मे बताई जाती है। और इसी खबर के अनुसार ३० तिब्बती रिप्यूजीज का पता नहीं है, शायद वे रास्ते में कहीं गायब हो गये होंगे। खबर में यह भी लिखा है कि सरकार ने कोई उन के डाक्टरों इलाज का इंतजाम नहीं किया। उन के साथ रास्ते में कोई दुर्भागिये भी नहीं

[श्री वाजपेयी]

थे जो उन की कठिनाइयों को समझते और उन के निराकरण का प्रयत्न कर सकते। मैं समझता हूँ कि जब निर्वासितों को धर्मशाला में बसाने का फैसला किया गया है और शासन उस के लिए हम से धनराशि की मांग भी कर रही है, तो बीच में उन को ले जाने का ऐसा प्रबन्ध होना चाहिए था जिस में किसी को कोई शिकायत का मौका नहीं मिलता।

तिब्बती रिफ्यूजी दुर्भाग्य के मारे हमारे देश में आये हैं। लेकिन मैं समझता हूँ कि उन के बसाने मात्र से हम अपने कर्तव्य की इतिश्री नहीं समझ सकते। इस विवाद में दिल्ली में होने वाले तिब्बती कवेंशन की बहुत चर्चा होती है। मुझे यह देख कर दुःख होता है कि हमारी सरकार ने विशेष कर हमारे प्रधान मंत्री ने उस कवेंशन के सम्बन्ध में अपनी नाराजगी जाहिर की है। यह बात सही है कि वह कवेंशन जनता की ओर से हो रहा है। भले ही सरकार न समझे तिब्बत के प्रति अपने कर्तव्य को, मगर देश की जनता समझती है कि तिब्बत के प्रति हमारा नैतिक कर्तव्य क्या है। विदेशी गुलामी से निकला हुआ भारत उन देशों के प्रति अपनी सहानुभूति के प्रकटीकरण करने से नहीं रुक सकता जो नये नये गुलामी के फंदे में जकड़े जा रहे हैं। प्रधान मंत्री जी शायद भूल गये हैं, मैं उन्हें स्मरण दिला दूँ कि ७ दिसम्बर, १९५० में उन्होंने इसी सदन में खड़े हो कर कहा था। मैं उन के शब्दों को कोट कर रहा हूँ :

"It is not right for any country to talk about its sovereignty or suzerainty over any area outside its own immediate range... It is a right and proper thing to say, and I see no difficulty in saying it to the Chinese Government, that whether you have suzerainty over Tibet or sovereignty over Tibet, surely according to any

principles, principles you proclaim and principles I proclaim, the last voice in regard to Tibet should be the voice of the people of Tibet and of nobody else".

यह शब्द भुलाये नहीं जा सकते मगर इन शब्दों के अनुसार अगर हम भारत सरकार के तिब्बत के सम्बन्ध में आज के आचरण को देखें तो बड़ी विसंगति दिखाई देती है। हमारे प्रधान मंत्री जीवन भर साम्राज्यवाद और उपनिवेशवाद के विरुद्ध संघर्ष करते रहे। हो सकता है कि आज प्रधान मंत्री के आसन पर बैठ कर उन के सामने कुछ ऐसी कठिनाइयाँ आती हों कि वह अपने हृदय के भावों को ठीक तरीके से प्रकट न कर सकते हों। लेकिन मैं नहीं समझता कि अगर कहीं मानवता पर कुठाराघात होता है, मानव अधिकारों का उल्लंघन होता है जिस प्रकार कि तिब्बत में तिब्बत के व्यक्तित्व को समाप्त करने का प्रयत्न किया जा रहा है तो उन के दिल में तिलमिलाहट नहीं होगी। अगर वे बोल नहीं सकते, तिब्बत की जनता की मांगों का समर्थन नहीं कर सकते तो मैं समझता हूँ कि अगर भारत की जनता एक सम्मेलन का आयोजन करे और ऐशियाई अफ्रीकी देशों की सहानुभूति तिब्बत के सम्बन्ध में प्रकट करना चाहती है, तो उन्हें कम से कम उस के सम्बन्ध में अपनी नाराजगी तो नहीं प्रकट करनी चाहिए। कम्यूनिस्ट पार्टी की नीति हम समझ सकते हैं क्योंकि जो कम्यूनिस्ट पार्टी आत्म निर्णय के अधिकार का नारा लगाती है और जिस नारे के आधार पर उन्होंने पाकिस्तान की साम्प्रदायिक मांग का समर्थन किया, वही कम्यूनिस्ट पार्टी आत्म निर्णय के अधिकार के सिद्धान्त को तिब्बत पर लागू करने के लिए तैयार नहीं है। कामरेड खुश्चेव आत्म निर्णय के अधिकार को पश्तूनिस्तान के ऊपर लागू कर सकते हैं मगर तिब्बत के बारे में यहाँ की कम्यूनिस्ट पार्टी नहीं बोलेगी। वे न बोलें लेकिन वह हमें भी बोलने नहीं देना चाहते और हमारे प्रधान मंत्री जी की इसलिये

प्रशंसा करते हैं कि परिस्थिति की कठिनाइयों के कारण वे तिब्बत की जनता के प्रति अपना समर्थन खुले रूप से प्रकट नहीं कर सकते। अब जहां तक भावना का सवाल है मैं कभी यह मानने को तैयार नहीं हूँ कि हमारे प्रधान मंत्री जी की भावनाएं तिब्बत की जनता के साथ नहीं हैं। चीन ने तिब्बत को आश्वासन दिया कि वह तिब्बत की स्वायत्तता का समादर करेगा और इसी आश्वासन के आधार पर तिब्बत ने अपनी मौवरेन्टी का थोड़ा सा हिस्सा चीन को सौंप दिया लेकिन जब चीन ने इस समझौते का उल्लंघन कर दिया तो फिर जो तिब्बत ने अपनी मौवरेन्टी का हिस्सा चीन को सौंपा था वह उस को वापिस मिल जाता है और इसलिए यह कहना कि तिब्बत अपनी स्वायत्तता की मांग नहीं कर सकता, मैं समझता हूँ कि कानूनी दृष्टि से भी ठीक नहीं है। अगर ऐसी कठिनाइयाँ हैं सरकार के मार्ग में कि वह कुछ नहीं कर सकती तो जनता जो प्रकट करना चाहती है साहानुभूति उस के सम्बन्ध में, तो ऐसे शब्दों का प्रकटीकरण नहीं होना चाहिए जो जनता की भावनाओं को ठेस पहुंचाते हों। मैं समझता हूँ कि तिब्बत की स्वायत्तता के साथ भारत की सुरक्षा जुड़ी हुई है। अगर हम अलजीरिया की स्वतंत्रता का समर्थन कर सकते हैं और कम्युनिस्ट पार्टी उस में आगे बढ़ कर हिस्सा ले सकती है तो फिर तिब्बत की स्वायत्तता के सम्बन्ध में किसी प्रकार की मांग के विरोध में आवाज नहीं उठाना चाहिए। लेकिन चीन दावा करता है कि तिब्बत चीन का अंग है जैसे कि पुर्तगाल दावा करता है कि गोआ पुर्तगाल का अंग है मगर हम पुर्तगाल के इस दावे को नहीं मान सकते और चीन का यह दावा भी नहीं माना जा सकता। चीन ने तिब्बत को संसार के धरातल से उठा दिया। मुझे यह देख कर दुःख हुआ कि भारत सरकार ने भी जो नये नक्शे छापे हैं उन में तिब्बत नहीं है। तिब्बत नक्शे में मिट गया। तिब्बत का नाम उन नक्शों के

ऊपर नहीं है। वहां केवल चीन लिखा हुआ है। चीन ने तिब्बत को मिटा दिया तो क्या हमारे लिए भी तिब्बत मिट गया। मैं नहीं समझता कि इस नीति का कोई अच्छा परिणाम होने वाला है। नैतिक दृष्टि से तो यह नीति भारत के लिए उपयुक्त है ही नहीं लेकिन अगर हम संकुचित राष्ट्रीय स्वार्थों की दृष्टि से भी विचार करें तो भी तिब्बत का इस तरह मिट जाना दूरगामी दृष्टि से भारत के हित में नहीं हो सकता।

उपाध्यक्ष महोदय हमारे प्रधान मंत्री के निमन्त्रण पर चीन के प्रधान मंत्री भारत आ रहे हैं। हम नहीं जानते कि किस आधार पर उन से वार्ता होगी क्योंकि अभी तक वार्ता का कोई आधार निश्चित नहीं किया गया है। पहले कहा जाता था कि हम बात करेंगे मगर समझौता नहीं करेंगे। अब कहा जा रहा है कि हम समझौता तो करेंगे मगर बागें नहीं करेंगे। मैं इस सम्बन्ध में डिफेंस मिनस्टर श्री कृष्ण मेनन के उम भाषण की ओर प्रधान मंत्री जी का ध्यान दिलाना चाहता हूँ जो कि उन्होंने ७ मार्च को हैदराबाद में दिया। उन्होंने कहा। मैं कोट कर रहा हूँ :—

"Addressing a large public meeting under the auspices of the Hyderabad City Congress Committee, Mr. Menon said that in view of the impending visit to India of the Chinese Prime Minister, Mr. Chou En-lai, he would speak with restraint....."

"Mr. Menon added:

"While we shall not suffer a violation of the integrity of our country, and while we shall not be humiliated, we shall not be so weak as to say that we will not talk. While we shall not allow anybody to think that we can be intimidated, we shall negotiate but not bargain."

'We shall negotiate but not bargain'.

पहले कहा जाता था कि वी शैल टोक बट नोट नेगोशिएट अब कहा जा रहा है।

[श्री वाजपेयी]

कि वी शील नैगोशिएट बट नोट बागें । अगर हिन्दी में इन शब्दों का अर्थ लगाया जाये तो मेरी समझ में यह होगा कि हम समझौते की बात तो करेंगे मगर लेन-देन नहीं करेंगे अगर बागें का मीधा अर्थ यह है । अब लेन-देन नहीं करेंगे तो क्या इसमें से ऐसी ध्वनि निकलती है कि हम सब दंगे ही दंगे, लेंगे कुछ नहीं । लेन-देन नहीं करेंगे । मैं समझता हूँ कि प्रधान मंत्री जी ने जब निमंत्रण दिया तो वह जनता के लिये अप्रत्याशित था । उस से आशंकायें पैदा हुई और वह आशंकायें इस प्रकार के वक्तव्यों से बढ़ती जा रही हैं । अगर प्रधान मंत्री जी सि० चाऊ० एन० लार्ड० को इस बात के लिये तैयार कर लें कि वे भारत की भूमि खाली कर के चले जायें और दोनों देशों के बीच में चीन के आक्रमण के परिणामस्वरूप, राष्ट्रपति जी ने विश्वासघात की जिसे संज्ञा दी, उसके फलस्वरूप जो कटुता पैदा हो गई है वह कटुता दूर हो जाये तो प्रत्येक भारतवासी उस का स्वागत करेगा । लेकिन हमें डर है कि क्या इस प्रकार की परिस्थिति उत्पन्न हो सकती है ? प्रधान मंत्री जी ने एक प्रेस सम्मेलन में कहा कि अगर दोनों प्रधान मंत्रियों की बातचीत विफल हो गई तो परिस्थिति बिगड़ जायेगी । कभी कभी मुझे लगता है कि कहीं परिस्थिति को बिगड़ने से रोकने के लिये बातचीत में हम कुछ ऐसा समझौता करने के लिये तैयार न हो जायें जो कि देश के हितों और सम्मान के खिलाफ हो । क्या हम किसी भी कीमत पर बातचीत को सफल करने के लिये बंधे हुए हैं ? अगर हमारे प्रधान मंत्री जी किसी भी कीमत पर समझौता करने वाली धारणा में बातचीत करने जायेंगे तो उस का परिणाम देश के लिये अच्छा नहीं होगा । प्रधान मंत्री जी चीनी आक्रमण को समाप्त करने के लिये वचनबद्ध हैं । देश की जनता को उन्होंने वचन दिया है । चीनी आक्रमण भारत की भूमि में समाप्त होना चाहिये । अब यह अगर बाता से सम्भव हो तो उसमें किसी को

विरोध नहीं हो सकता । लेकिन इस को सम्भावना कम दिखाई देती है क्योंकि अभी तक वार्ता का आधार निश्चित नहीं हो पाया है । चीन के प्रधान मंत्री ने हमारा निमंत्रण स्वीकार कर लिया मगर निमंत्रण स्वीकार करने के बाद २६, दिसम्बर के बाद, २७ दिसम्बर को चीन का जो नोट आया है, मैं प्रधान मंत्री जी से आग्रह करूंगा कि वह उस नोट की भाषा को जरा पढ़ें । हमारे निमंत्रण के बाद इस सदन में या इस सदन के बाहर हमारे प्रधान मंत्री ने कोई ऐंगी बात नहीं कही, ऐसी बात कहने को टाला, यद्यपि प्रश्नों के रूप में ऐसी बातें आ सकती थीं, जिनसे कहीं चीन को ठेस न पहुँचे । मगर २० दिसम्बर, को हमारा निमंत्रण स्वीकार करने के बाद भी, २७ दिसम्बर, को जो चीन ने नोट लिखा उसमें से ऐसी ध्वनि निकलती है कि चीन अपना रवैया बदलने को तैयार नहीं । शायद वह लम्बी वार्ता द्वारा ममय चाहते हैं । समझौते की टबिल पर बैठ कर चीन को कुछ खोना नहीं है । चीन आक्रमणकारी है, चीन ने हमारी भूमि पर कब्जा किया है, चीन यहाँ से कुछ खो कर नहीं जायेगा यदि बातचीत विफल हो गयी । इसलिये चीन को कोई घाटा नहीं है, घाटा हमका है, और अभी तक का अनभव अच्छा नहीं है ।

हम शान्ति चाहते हैं, मगर शान्ति के लिये ऐसी कीमत नहीं देनी चाहिये जो भविष्य में अशान्ति उत्पन्न करने का कारण बन जाये । मगर शान्ति की लालसा में कभी ऐसे समझौते हुए हैं जो हमारे देश के हितों के अनुकूल नहीं हैं । और बातचीत दिल्ली में हो रही है, दिल्ली का इतिहास समर्पण का इतिहास है, दिल्ली का इतिहास आक्रमणकारी के स्वागत का इतिहास है । एक बार पाकिस्तान के प्रधान मंत्री आये थे हमारे प्रधान मंत्री के निमंत्रण पर और पूर्वी बंगाल के हिन्दुओं को हमने उनके अत्याचारों को दया पर छोड़ दिया । दूसरी बात फिर पाकिस्तान के

प्रधान मंत्री भायें वह बेरूबाड़ी यूनिनन को ले जा रहे थे, मगर धन्य हो सुप्रीम कोर्ट को कि वह जाते जाते रुका। और एक बार फिर पाकिस्तान के होम मिनिस्टर भायें थे। वह पथरिया प्रदेश के पांच गांव ले जाना चाहते थे। अब चीन के प्रधान मंत्री आ रहे हैं, क्या ले जायेंगे यह कहना मुश्किल है। लेकिन देश की जनता कोई भी ऐसा समझौता स्वीकार नहीं करेगी जो समझौता देश की प्रतिष्ठा के प्रतिकूल हो, जो समझौता देश के हितों के प्रतिकूल हो, और मैं समझता हूँ हमारे प्रधान मंत्री जो इस भावना से अच्छी तरह परिचित हैं और बातचीत में दृढ़ता से काम लेंगे। यद्यपि हमारा उनसे मतभेद है, लेकिन जहाँ तक चीनी आक्रमण के सम्बन्ध में बातचीत करने का सम्बन्ध है, प्रधान मंत्री श्री चाऊ एन लार्ड के साथ पूर्ण विश्वास के साथ बातचीत करने कालिये जा सकते हैं कि सारा देश उनके पीछे है समझौते का परिणाम जो होगा, उसके अनुसार हम अपनी प्रतिक्रिया प्रकट करेंगे मगर अभी हम परमात्मा से यही प्रार्थना करते हैं कि वह हमारे प्रधान मंत्री जी को बल दे, हमारे प्रधान मंत्री जी को शक्ति दे और देश की भावनाओं के अनुरूप आचरण करने का सामर्थ्य दे।

मैं एक मिनट और लूंगा। श्री चाऊ एन लार्ड का किस प्रकार स्वागत किया जाये इस बारे में भी चर्चा हुई है। मैं समझता हूँ हमने, उनको बुलाया है और वह हमारी निमंत्रण पर आ रहे हैं। लेकिन १९५४ के जो मिस्टर चाऊ एन लार्ड थे और सन् १९६० के जो मिस्टर चाऊ एन लार्ड आ रहे हैं, मैं समझता हूँ हमारी सरकार जनता को यह समझाने की कोशिश नहीं करेगी कि यह वही मिस्टर चाऊ एन लार्ड हैं जो सन् १९५४ में भाये थे। दोनों देशों के बीच में तिब्बत की तड़पती हुई लाश उन्हें दिखायी देती है, दोनों देशों के बीच में तीन तीन व्हाइट पेपर हैं जो दोनों देशों की मित्रता के मार्च में रोड़े हैं और हमको यह स्वीकार करने में संकोच नहीं होना

चाहिये कि देश की जनता की भावनाओं को इस तरह से इस स्वागत के सवाल पर छूने की कोशिश न की जाये कि लोगों का मनोबल टूटे। मिस्टर चाऊ एन लार्ड को हवाई अड्डे से राष्ट्रपति भवन तक ले जाया जा सकता है, वहाँ उनसे वार्ता की जा सकती है। लेकिन छोटे बच्चों को और फौज के जवानों को इकट्ठा कर के हिन्दी चीनी भाई भाई के नारे लगवाना, यह तो तब तक नहीं हो सकता जब तक कि भारत की भूमि पर चीन का आक्रमण कायम है। जब तक चीन का आक्रमण भारत की भूमि पर कायम है, जनता से यह कहना कि वह आक्रमणकारी का स्वागत करे, यह देश की प्रतिष्ठा के अनुकूल नहीं होगा। और मैं समझता हूँ कि सरकार इस भाषना को ध्यान में रखेगी।

मुझे इतना ही कहना था।

श्री राम सेवक थाबब (बाराबंकी): उपाध्यक्ष महोदय, गोवा, काश्मीर, लद्दाख से लागजू, और उर्व सीयम यानी नेफा तक १९४७ से अब तक का जो इतिहास है, या जो विदेश मंत्रालय की कार्याविधि है, हम उसके नतीजों को देखें तो साफ कहना पड़ेगा कि भारत की विदेश नीति असफल रही है। विदेश मंत्री को एक बात में जरूर सफलता मिली कि जो इस से पहले प्रश्न थे, जैसा गोवा या काश्मीर, उनकी तरफ से हिन्दुस्तान की जनता का ध्यान हटा कर एक नये प्रश्न की तरफ मोड़ दिया है और वह हिन्दुस्तान के प्रधान मंत्री श्री नेहरू के परम मित्र श्री चाऊ एन लार्ड की ओर है। यक़ेबादीगरे प्रश्न आते रहे उनका कोई हल नहीं निकला और फिर आज हिन्दुस्तान उत्तरी सीमा के घतितमण के प्रश्न से उलझ गया है।

श्रीमन्, मैं भारत की विदेश नीति को जो असफल बताता हूँ उसका क्या कारण है? उसका कारण यह है कि हिन्दुस्तान की नीति सिद्धांत विहीन, भाबुक, अवसरवादी और व्यक्तिवादी रही है। इसी कारण हिन्दुस्तान

[श्री राम सेदक यादव]

सदैव असफल रहा है। जैसे ही भारत आजाद हुआ, सब से पहले काश्मीर का सवाल उठा। अब काश्मीर के सवाल को ही आप देखें तो उसमें भी व्यक्तिवाद और भावुकता झलकती है। हिन्दुस्तान की आजादी का जो कानून था उसके तहत किसी भी राज्य को यह अधिकार था कि वह चाहे हिन्दुस्तान या पाकिस्तान में मिले या स्वतंत्र रहे। और जब इस कानून के अनुसार काश्मीर के महाराजा ने हिन्दुस्तान के साथ अपना सम्बन्ध स्थापित करने का फैसला कर लिया तो फिर इसमें क्या आवश्यकता थी कि यह कहा जाता कि जब तक कि वहाँ की जनता फैसला न करे तब तक यह सम्पूर्ण मिलन नहीं होगा, यह थोड़े ही समय के लिये मिलन होगा। उसमें भी श्री माउंटबेटन का, जो प्रधान मंत्री के निजी दोस्त थे, हाथ था। और दूसरे इस में व्यक्तिवाद की भावना यह थी कि कहीं प्रधान मंत्री के अन्तर्राष्ट्रीय व्यक्तित्व को कोई बम्बा न लग जाये। इस चीज ने काश्मीर के मामले को अधिक खतरों में डाल दिया।

दूसरी बात काश्मीर के मामले में यह थी कि काश्मीर और हिन्दुस्तान की जनता को एक साथ लाने का प्रयत्न न कर के काश्मीर को व्यक्तियों की चीज हो गयी, उसमें एक हिन्दुस्तान के प्रधान मंत्री श्री नेहरू साहब थे और दूसरे शेख अब्दुला, और आज नेहरू साहब और बल्शी साहब भी कुछ इसी हद तक हैं। उसको एक व्यक्ति की चीज समझा गया।

इस तरह से आप गोवा के सवाल को देखें। जब तक गोवा स्वतंत्र नहीं होता तब तक हम हिन्दुस्तान को सम्पूर्ण रूप से स्वतंत्र नहीं समझ सकते। अब भी विदेशी हमारे बीच में मौजूद हैं। इस सवाल में भी आप देखें कि विदेश मंत्री असफल रहे हैं। जब जब वहाँ की जनता ने उठने की कोशिश की तो बजाये इसके कि उसको प्रोत्साहन मिलता, उसको बराबर दबाया गया इस सिद्धांत के सहारे कि हम तो गांधी जी के रास्ते पर

चलने वाले हैं, शान्ति के दूत हैं, पंच शील की दुहाई देते हैं। मैं प्रयत्न चाहता हूँ प्रधान मंत्री महोदय से कि उनका वह सिद्धांत नागा क्षेत्र का जब प्रश्न उठा था तो उसको हल करने के समय कहाँ था। जब नागा क्षेत्र का प्रश्न उठा है तो वहाँ के लोगों पर गोली की बौछार की जाती है। लेकिन गोआ आज पुर्तगाल के अधिकार में है, और जब पुर्तगाल का सवाल आता है तो शान्ति और अहिंसा की दुहाई दी जाती है। शान्ति और अहिंसा बड़ी सुन्दर चीज है, लेकिन जिस प्रकार की शान्ति और अहिंसा हमारे नेहरू साहब निभा रहे हैं उसे तो हम कमजोर और बुगदिल की ही शान्ति और अहिंसा कहेंगे।

फिर पाण्डिचेरी, माही, कारीकल और एनाम का सवाल हम लें। वह आज तक पूर्ण रूप से स्वतंत्र नहीं हो पाये हैं। आज भी डी जूरे पावल ट्रांसफर नहीं हुई है। जब यह सवाल उठा रहे थे तो एक नया प्रश्न उत्पन्न हो गया और वह प्रश्न है उत्तरी सीमा का, उत्तरी सीमा का चीन द्वारा अतिक्रमण। चीन के अतिक्रमण को हमारे प्रधान मंत्री श्री नेहरू ने स्वयं न्योता दिया है क्योंकि जब सन् १९५० में तिब्बत के ऊपर चीन का अधिकार हुआ तो भारत सरकार केवल मौन ही नहीं रही बल्कि उसने तिब्बत को चीन का एक अंग मान लिया। भारत सरकार ने सब से पहली गलती यह की। जहाँ तक देश के दूसरे लोगों या दूसरी संस्थाओं या पार्टियों का सम्बन्ध है, उन्होंने भी इस पर खामोशी कायम रखी, और जिन लोगों ने यह कहा कि चीन ने जो तिब्बत पर अतिक्रमण किया है, अधिकार जमाया है वह शिश् हत्या के समान है या ऐसे मान लिया जाये कि जैसे कोई राक्षस किसी बच्चे का गला घोट रहा है, तो उनको यह कह कर बदनाम किया गया कि वे हिन्दुस्तान और चीन के रिश्ते को बिगाड़ रहे हैं। यही पहली गलती हुई कि तिब्बत पर चीन का अधिकार माना गया। तिब्बत के बारे में यह कहना कि वह चीन का अंग

रहा है, गलत होगा। तिब्बत स्वतंत्र रहा है, और इतिहास में कभी तो ऐसा भी हुआ है कि तिब्बत ने चीन से खिराज हासिल किया है। अगर आज तिब्बत स्वतंत्र होता तो आज चीनी आक्रमण की समस्या हमारे सामने न आती। जो सब से बड़ी गलती विदेश मंत्रालय ने की है वह यह है कि उसने तिब्बत को चीन का अंग मान लिया।

13 hrs.

इसके बाद सन् १९५४ में हम देखते हैं कि हिन्दुस्तान में हिन्दी चीनी भाई भाई हो रहा है और दूसरी ओर बराबर सन् १९५४ से भारत की उत्तरी सीमा पर चीन का अतिक्रमण होता चला जा रहा है। प्रधान मंत्री ने १९५४ से ले कर १९५६ तक इस बात को सदन से और देश से बराबर छिपाए रखा कि चीनियों ने भारत के ऊपर अतिक्रमण किया है। जब कभी भी इस सबन के कुछ माननीय सदस्यों ने चीन की सरकार के द्वारा शायी किए गए नक्शों की तरफ ध्यान दिलाया कि हिन्दुस्तान के कुछ भाग चीन की सीमा के अन्तर्गत दिखाए गए हैं, तो यह जवाब दे दिया गया कि ये पुरानी चीन सरकार के द्वारा बने हुए नक्शे हैं और उन को रिवाइज करने का समय नहीं मिला है। बड़े मजे में खुश हो लिया गया कि रिवाइज करने का अवसर नहीं मिला। लेकिन, श्रीमन्, इस में इतनी बड़ी कूटनीति शामिल थी कि ये मौजूदा साम्यवादी चीन सरकार के द्वारा गढ़ित नक्शे नहीं हैं, बल्कि वे पहले के ही नक्शे हैं, जिस से वे अपने अधिकार साबित करेंगे कि हिन्दुस्तान के जो भाग चीन में दिखाये गए हैं, वे शुरू से ही चीन के अन्तर्गत थे। मैं कहना चाहता हूँ कि उस पर भी ध्यान नहीं दिया गया। प्रधान मंत्री साहब ने फरमाया इसी सदन में कि यह हमने ज़रूर किया कि सदन को बताया नहीं कि यह हो रहा है, लेकिन मैं

प्रधान मंत्री महोदय से यह पूछना चाहता हूँ कि उन्होंने सदन को तो बताया नहीं, लेकिन जब लांगजूम में १९५६ से ले कर १९५७ तक सौ मील लम्बी सड़क बन रही थी, तब उन्होंने क्या किया, उन्होंने रोका क्यों नहीं, वह क्या करते रहे, उन का विदेश विभाग, उन की पलटन, उन की सी० घाई० डी० और इन्टेलीजंस डिपार्टमेंट के लोग क्या करते रहे, जो इस को रोक नहीं सके।

13.01 hrs.

[MR. SPEAKER in the Chair]

सीधा प्रश्न तो आज यह है। यह प्रश्न नहीं है कि उन्होंने बताया या नहीं बताया—यह छोटी सी बात है, बताना चाहिये था—बल्कि सब से महत्वपूर्ण प्रश्न यह है कि उन्होंने क्या किया है।

आज तिब्बत और चीन के प्रश्न को ले कर हमारे देश में भ्रजीब तरह का वातावरण है। कुछ सियासी जमायतें आज देश की जनता की भावुकता का फायदा उठा रही हैं, जो ज़रूरत लोगों के उभरे हैं, उस से फायदा उठाना चाहती हैं, क्योंकि उस के साथ जुड़ा हुआ है प्रश्न देश की कम्युनिस्ट पार्टी का। कम्युनिस्ट पार्टी हमेशा बेश-द्रोही रही है, गद्दार रही है। जब जब जंगे-भ्राज्जादी की लड़ाई हुई, तब तक उसने विदेशियों के पक्ष में काम किया और उसने हमेशा हिन्दुस्तान की जंगेभ्राज्जादी में कम-जोरी दिखाई और पीठ में छुरा भौका। आज हमारे प्रजा सोशलिस्ट पार्टी के साथी और जन संघ के साथी कहते हैं कि कम्युनिस्ट तो गद्दार हैं, देश-द्रोही हैं। मैं कहना चाहता हूँ कि गद्दार तो वे १९४२ में भी थे और १९४६ में भी थे, लेकिन जब बंगाल और बम्बई में प्रसेम्बली और पार्लियामेंट की सीटें जीतने का मौका आया, तो इन साथियों ने उन्हीं गद्दारों से संयुक्त मोर्चा बनाया। उसके बाद जब दिल्ली की कोर्पोरेशन पर कब्जा करने का

[श्री राम सेवक यादव]

सवाल थाया, तो हमारे वाजपेयी महोदय के दल ने कम्युनिस्टों से मिलने के लिए हाथ बढ़ा दिया। क्या तब वे गद्दार नहीं थे? अगर वे गद्दार हैं, तो मैं कहना चाहता हूँ कि जो पार्टियाँ ऐसे सवाल उठाती हैं, वे ज्यादा गद्दार हैं। लेकिन इस से कांग्रेस पार्टी—सत्तारूढ़ दल—की जिम्मेदारी कम नहीं होती—सब से बड़ी जिम्मेदारी उस की है और खास तौर पर प्रधान मंत्री की है। आज प्रधान मंत्री सदन में पूछते हैं कि क्या किया जाये। आज कहा जाता है कि प्रधान मंत्री के हाथ मजबूत किए जायें। मैं तो यह कहूँगा कि अब समय आ गया है कि प्रधान मंत्री को कमजोर किया जाये और उन के हाथ मजबूत नहीं करने चाहिए। मजबूत किया जाये इस मुल्क को, इस देश को। यह देश बराबर कमजोर हुआ है। आज चीन का मुकाबला भावुकता से नहीं किया जा सकता है। आज चीन का मुकाबला पलटनों से नहीं हो सकता है। आज चीन का मुकाबला अगर हो सकता है, तो इस देश के चालीस करोड़ लोगों को ऊपर उठा कर हो सकता है। और इन बारह सालों में इस देश के चालीस करोड़ लोगों को मजबूत बनाने के लिये कोई काम नहीं हुआ है। आज देश की सीमायें कमजोर हैं, सारा देश कमजोर है। आज चीन के सवाल को ले कर कितने लोगों में बहस चलती है। मुश्किल से एक फ्री सैकड़ा लोगों में और वह भी पढ़े लिखे और शहरों में रहने वालों में। चीन के सवाल को ले कर गांवों में कोई गर्मी नहीं है, ग्राम जनता में कोई गर्मी और उल्लास नहीं है। मैं समझता हूँ कि अगर यह देश कोई नुक्सान उठायेगा, तो इस लिये नहीं कि यहाँ की पार्टियों में मत-भेद हैं, इसे लिये नहीं कि आज लोग आपस में तर्क-वितर्क करते हैं, बल्कि इस लिए कि यहाँ की जनता उदासीन है। जनता की उदासीनता इस देश को मिटा सकती है और तोड़ सकती है और इस देश

की जनता की उदासीनता को तोड़ने के लिये कोई प्रयास नहीं किया गया है।

मैं आपको यह बताना चाहता हूँ कि चीन हिन्दुस्तान की कोई, दस बारह हजार मुरब्बा मील जमीन नहीं चाहता? प्रधान मंत्री के हिसाब से वह तो ऊसर और बंजर है। लेकिन चीन के इरादे कुछ और हैं और वे यह हैं कि जहाँ काश्मीर का मसला दस साल तक चला, वहाँ प्रधान मंत्री जैसे अच्छे आदमी को पा कर पांच साल तक वह इस को भी खींच ले जायगा और उस पांच साल के दौरान में, हिन्दुस्तान की जनता जो तब्दीली चाहती है, पलटाव चाहती है, उसकी रोटी—रोजी के सवाल जो हल नहीं किए गए हैं, उसमें बराबरी के सवालालात को जो हल नहीं किया गया है, इन सवालालात को यहाँ पर बसे हुए पंचमार्गी लोग एक्सप्लायट करेंगे और उनका फायदा उठावेंगे और तब मौका पाकर बंगाल, बिहार, कलकत्ता और दिल्ली की गद्दियों पर कब्जा करने की बात है। ये उनके डिजाइन हैं। उनका मुकाबला इस तरह से नहीं किया जा सकता है। आज चाऊ एन लाई हिन्दुस्तान आ रहे हैं। इस बारे में मैं यह नहीं कहूँगा कि उनका स्वागत हो या न हो या उनके साथ क्या बर्ताव किया जाये, लेकिन मैं यह जरूर कहना चाहूँगा कि जहाँ तक हिन्दुस्तान और चीन की सीमा का प्रश्न है, अगर तिब्बत आजाद रहे, तब तो हिन्दुस्तान और चीन की सीमा मैकमोहन रेखा हो सकती है, लेकिन अगर तिब्बत इसी तरह चीन का भ्रग बना रहता है, तब हिन्दुस्तान और चीन की सीमा पूर्ववाहिनी ब्रह्मपुत्र ही हो सकती है। इस तरह की चीज प्रधान मंत्री महोदय को सामने रखनी चाहिए।

प्रधान मंत्री महोदय ने भूटान, सिक्किम और नेपाल की भी बात की।

बार-बार यह कहा गया कि भूटान और सिक्किम पर यदि अतिक्रमण होगा, तो उस से उनको बचायेंगे। नेपाल पर हमला अपने ऊपर हमला बताया गया। श्रीमन्, मैं आपने द्वारा प्रधान मंत्री महोदय से यह अर्ज करूँगा कि इन बयानात से भूटान और सिक्किम के भ्रवाम पर यह भ्रसर पड़ने वाला है कि जो देश अपने को नहीं बचा सकता, वह दूसरे को क्या बचायेगा। आज भूटान और सिक्किम की सामन्तशाही शक्तियाँ कभी भी अपने देशों की सरहदों को नहीं बचा सकतीं और न हिन्दुस्तान उनको बचा सकता है। मैं प्रधान मंत्री महोदय से निवेदन करूँगा कि वहाँ की सरकारों पर दोस्ताना तरीके से भ्रसर डाला जाय और वहाँ जन-शक्तियों को उभारने का प्रयास हो, जनता के हाथ में शक्ति जाय और नए तरीके की हुकूमतें वहाँ पर कायम हों, तब कुछ भला हो सकता है। आज नेपाल का भी यही हाल है। नेपाल के प्रधान मंत्री दो तरह की जवान बोलते हैं। कभी वह चीन के पक्ष की बात कहते हैं और कभी हिन्दुस्तान के पक्ष की। मैं बता दूँ कि आज शक्ति का सवाल है और इस लिए यह खतरा हो सकता है कि अगर हिन्दुस्तान और चीन के बीच में चुनने का सवाल होगा, तो हो सकता है कि नेपाल चीन के साथ हो जाये, इस देश के साथ न जाए। मैं चाहूँगा कि प्रधान मंत्री महोदय इन महत्वपूर्ण प्रश्नों की तरफ ध्यान दें।

आज हिन्दुस्तान की जनता उदासीन है। उस उदासीनता को जब तक दूर नहीं किया जा सकता, तब तक हिन्दुस्तान का बचाव बहुत आसान नहीं है। इस समस्या को हम भाषुकता से हल न करें, बल्कि ठंडे दिल से इस पर सोचें। श्री चाऊ एन लाई से प्रधान मंत्री की जो वार्ता होगी, मैं नहीं जानता कि उसमें क्या होगा, क्या नहीं होगा, लेकिन मैं पूछना चाहता हूँ कि मान लो

वार्ता असफल रहे, चीन तैयार नहीं है हिन्दुस्तान की एक इंच जमीन छोड़ने के लिए, या पूरी जमीन छोड़ने के लिए, तो क्या होगा—उसके लिए क्या किया जा रहा है। आज जनता का सहयोग प्राप्त करने के लिए क्या सरकार के पास कोई स्कीम है? क्या तरीका है, जिस से जनता का सहयोग प्राप्त किया जा सकता है?

अल्जीरिया का भी सवाल है। भारत सरकार अल्जीरिया की प्राविजनल सरकार—काम चलाऊ सरकार—को मान्यता देने के लिए तैयार नहीं है। मैं चाहूँगा कि इस तरफ भी ध्यान दिया जाये।

जहाँ तक इस मिनिस्ट्री पर खर्च का सवाल है, मैं कहूँगा कि अधिकारियों की तन्ख्वाहें बहुत लम्बी हैं और इस्तराजात बहुत ज्यादा हैं। उनको घटाना चाहिए।

इन शब्दों के साथ मैं प्रधान मंत्री से चाहूँगा कि जो सवालात मैंने उठाए हैं, वह उनका जवाब दें।

Shri Jawaharlal Nehru: Mr. Speaker, Sir, not very long ago, I had occasion to address this House in regard to an important aspect of foreign affairs in the debate on the President's Address. I am afraid I took a great deal of the time of the House then and I do not propose to tax the House's patience to that extent on this occasion. I hardly think it will be worthwhile for me to repeat what I said on that occasion, more particularly about one of the major questions before us, that is, the troubles we had in our frontiers because of Chinese incursions. We have discussed that on many occasions, rightly, because it is an important and vital matter.

Now, certain developments have taken place to which reference has been made. The Prime Minister of China has been invited by me to visit

[Shri Jawaharlal Nehru]

India for certain talks. He has accepted that invitation but yet the date has not been fixed, except vaguely about the middle or the third week of April. Some hon. Members have asked me and pressed me to say how these discussions will take place, what are the particular subjects of discussion and the like matters.

Now, I would venture to say that it is hardly possible for me or desirable for me to speak in this House or anywhere, in fact, in public about the manner of talks or the manner of carrying on talks that we might adopt. That is not the way that diplomatic conversations or any like talks take place.

In the final analysis, one puts forward in the House or in public broad policies firmly, and it is for this House or for the country to have or not to have a measure of confidence in those who speak on its behalf.

Now, the position of the hon. speaker who spoke just before me is perfectly clear and understandable, because he thinks he has not any faith or confidence. Maybe, others won't have it either, but he has expressed himself with great clarity and said that the best thing for India would be to weaken the present Prime Minister and to rely on the people. With, of course, the second part, I suppose, all would agree but, perhaps, others may somehow doubt the fact that the hon. Member, Shri Yadav, as he said, represents the 40 crores of India. Perhaps, some others in this House have also some claims to representation and, perhaps, when it comes to calculation and statistics those he represents might not be easily visible without a magnifying glass. But however that may be, whatever argument he may put forward is worthy of consideration as every argument should be.

Now, with regard to the many points that have been raised, my col-

league the Deputy Minister has dealt with a number of them. In regard to this particular very important matter of the frontier incursions by China, that has become, and undoubtedly is, the major issue before us, before India, in regard to our foreign policy, because anything that affects the integrity of a country must necessarily be the most vital issue for that country. After all, the foreign policy of any country concerns itself primarily with the protection of that country, with the protection of its freedom, of its sovereignty, of its integrity. These are the first tests of a foreign policy, and in so far as it is unable to do so, well, it has failed. Whether it has failed because of wrong approaches or whatever the reasons may be, in that measure it fails. I am prepared to accept that definition, that conclusion.

Therefore, in this world today which is tremendously agitated over great problems of war and peace, in the course of a month or two it is said that some of the great ones of the earth are going to meet at a summit meeting to discuss the future of the world one might say, because behind their talks lie not only the immediate questions which they might discuss about Germany or Berlin or that very vital matter, disarmament, but ultimately the future of the world does depend not finally, but it will be affected by those talks or by subsequent talks because I do not imagine that this process of talking will end with the first summit meeting because if it ended without success, then the future would be dark indeed.

It is not for me to prophesy what is going to happen there, and I have lately said in this House and elsewhere that the prospects are somewhat more favourable than they had been in the past. I believe in that and I hope for what I believe in. It is not merely wishful thinking—of course, it may be so because I so

earnestly desire that some good results must come from these talks and what follows—good results in regard to disarmament, in regard to stoppage of this horrible thing, production of atomic, nuclear weapons and their tests.

I hope so. Yet, I am constrained to say that some recent developments have rather damped my optimism. Some forces appear to be at play which remind one rather forcibly of the days preceding the Second World War. I hope that these forces are not strong, and I do believe that the forces for peace are very much stronger. Nevertheless, it does cause one anxiety to realise that in spite of the two great wars, in spite of the public realisation of the terror of these hydrogen bombs etc., still there should be harping back in some people's minds on the ways and methods and thinking and actions which led to the Second World War, with this difference that the Second World War is supposed to be rather child's play compared to the war that might descend upon us in this age of jet aircraft and nuclear weapons. That is the broad outlook in this world, an outlook of hope, but, at the same time, tense with a great deal of apprehension.

On the other hand, one sees powerful movements, also full of hope, moving the millions of Africa, new countries arising there in their independence, new leadership, new urges, new passions, sometimes new conflicts. We talk about Algeria, and with Algeria, with their struggle for freedom, we have sympathised and we have sent them our good wishes. But it is not Algeria alone today but the whole structure of the African continent that is changing and something new is emerging, something new that will undoubtedly have a powerful effect on the future of the world.

I often wonder what this world will look like in the next 20 years, 30 years or by the end of the century—it is not far off this period. It will

be very different. We have seen great changes in Asia taking place, continuing. We see now this emergence of Africa on the world scene with a tremendous bang—it has not come slowly, it has come rapidly and rather noisily—and no man knows what the effect of it is going to be, because Africa with all its story of horror and suffering for centuries past is a country full of vitality, and a nation whose people are full of vitality cannot be sat upon too long.

In Africa also one sees the most flagrant example of a policy proclaimed to be a policy of racial suppression, racial antagonism, racial discrimination, a policy of the master race, pursued by those in the south of this continent of Africa, a policy however much it may perhaps have sympathy from some people in some countries, which at any rate, hardly any person in other countries openly accepts or sides with not even those who may be considered the conservatives of the present age. And yet, there it is, and it is an amazing sight here in Africa, these countries rising up with all their strength and vitality and passion, and anger too sometimes, and there it is still, the continuation of this policy in the far south.

What is going to be the result of all this? These two things are mutually antagonistic. The great new independent African States can never agree to this kind of discrimination and racial antagonism which, in the ultimate analysis, is continuing insult to them and indeed to everyone concerned. So, we see this. I do not know how things will develop. But I am merely pointing out to this House these tremendous changes and upheavals that are taking place so that we might see our own problems, important as they are to us, in this wider picture and wider structure.

Behind all this lies this technological development which has produced atomic energy, atomic bomb, the jet aircraft, the space age and all that

[Shri Jawaharlal Nehru]

coming up with rapidity which we can hardly follow in our minds and which obviously are going to change the shape of things in the world and the shape of human living and all that. That is the world we live in. It is a good world for those who dare, who are not afraid, who can look ahead and are not lost in petty squabbles and petty arguments. It is a bad world for those who do not realise what the world is and where it is aiming and are continuously looking at their own feet instead of looking sometimes ahead, into the distance and to the stars. Whether it is a good world or a bad world, it is the world we live in and we have to face it with all its dangers and all its promises.

As I said, we should have this picture before us but inevitably we have to look at our own problems and the major problem for us in the foreign field is the problem of our frontier. There is no doubt about it, and some of us may not speak in the high key of some Members of the Opposition, nevertheless, it is obvious that everyone of us is gravely concerned about this problem not only in the present but in the future that looms before us; gravely concerned, not merely because it has taken place—it is where it is—but because of all manner of implications attached to it, all manner of forebodings.

I ventured to point out on a previous occasion that what has happened on our frontier is bad enough but the real historical significance of this is that something new has come. All this talk which hon. Members opposite indulge in, of how we should behave on this occasion and on that occasion, what strong speeches we may deliver and the opposition may deliver, as to what we should have done in 1950 in regard to Tibet and what we should do now, is, I would say with all respect, a very petty change in this mighty development that has taken place, as if in 1950, if

we had sent a different letter to the Chinese Government, the whole course of world history and the Chinese history and the misfortunes that have happened to Tibet would have changed.

I am amazed and astounded at this very simple type of reasoning of historical events and mighty forces at play and the lack of understanding that is shown in regard to them. Naturally, if you ask me, I am grieved at a great deal that has happened in Tibet. I think that the people of Tibet deserve our sympathy in every sense of the word. That is true. Nevertheless, the point that comes before me—not now but in 1950, 1951, 1955 and 1959—is what we as a nation can do about it, safeguarding our own honour, interests, etc. and helping the causes we have at heart. We have many causes at heart all over the world. If we have a cause at heart, naturally, somewhere in the African continent, that applies even more to the Asian continent and to those who might be our neighbours. But the fact remains: how do we understand this picture and what do we do about it.

It is easy for hon. Members on that side or this side to speak bravely in this House. But it should be remembered that this great Parliament, which is sovereign in India, and whose writ runs to every corner of India, cannot send its writs beyond the corners of India and cannot send its writs where they cannot be accepted and will not be accepted. We cannot issue an order to Africa or to the American continent or to other parts of Asia. Sometimes hon. Members speak here as if we have merely to pass a resolution here or deliver a speech here and the history of the world will change and the great forces at work in the world will somehow climb down because a speech has been made or a resolution passed.

Let us be idealists; I hope we shall never cease to be idealists. But let us also be realists and let us realise

what is the world. It is no good thinking that we are living in some past age, either from the point of view of modern technology or from the point of view of modern politics; and the two are intimately connected together. With all the courage in the world, it will not serve us if we are not served by modern technology in defending our country and our interests.

So, let us not go on like that. A number of times we have heard this repeated: only this morning, it was said that because something was done or said or not done or not said in 1950 by us in regard to Tibet all these difficulties have befallen us. I have no answer to that argument, because it shows such an utter lack of understanding of how things happen, what might have happened or what might not have happened. It surprises me that an hon. Member of this House has advanced that argument.

In this connection, may I with all respect mention one aspect of this and sometimes the subsequent other debates, which has troubled me greatly? An hon. Member on the other side referred by name here to a member of the other House and used language which astounded me. In this connection, I think he said—he was referring to Shri Panikkar and quoting from his book *In Two Chinas*—that Mr. Panikkar who was our Ambassador ten years ago had betrayed the best interests of India and that he was ashamed that he has been nominated by the President to Parliament as a representative of the Indian people. Now, apart from my totally disagreeing with those words that he has used, what troubles me is this: 'a habit is growing in this House of referring to people by name and condemning them, bringing charges against them when they are not here to reply. That occurred the other day in the course of a discussion on education. People's names were mentioned here precisely and they were charged with acts which were most undesirable. They could

not answer. The surprising thing is that when that poor man ventures to answer outside, it is said, "Oh, you dare not answer". I do not understand this at all.

First of all, we use the privilege of Parliament to condemn a man and when that poor man has to say something in his own defence, it is said, "he cannot do it". This is a very surprising thing. I submit I do not know and I do not presume to know what the precise parliamentary forms and practices are in this matter. I am not referring to that, but I do, and hope I know, something about the normal decencies of public life and the normal conventions which should govern parliamentary life. I do submit that any man whoever he is by name should not be condemned in this House. The hon. Member can do so outside, wherever he likes; he is on an open footing. But to exercise the privileges of this House and to bring those charges is a wrong procedure and is likely to create all manner of difficulties.

Again, if Members of this House start abusing Members of the other House, the Members of the other House have also the privilege of Parliament and no doubt they may use it. And are we going to have this kind of mutual squabbles between two Houses or within the House between Members? But apart from all this...

Shri Braj Raj Singh: Mr. Speaker, May I raise a point? This is just criticising your authority. Here in the House you are the custodian of the rights of the members and whenever a member says something which is not in accordance with the rules of the House you pull him up. When you have not pulled him up, it means that you have permitted it.

Mr. Speaker: It was rather unfortunate. I do not think I was present here when this was said.

Sardar Hukam Singh (Bhatinda): I was here.

Mr. Speaker: Whoever might have been present, it was rather unfortunate. The rules are specific. We ought not to abuse our privilege, a privilege which has been given not for the purpose of abusing others or saying things against others who are not here to defend themselves, but for the purpose of placing before the House without fear or favour what is in the interests of the country, without being deterred by the position of even great men outside. That is the peculiar privilege that we have for the exercise of our legitimate rights. An impression ought not to be created that we are abusing it. It is unfortunate that an hon. Member of the other House should have been referred to by name. If any person, whether a member of this House or that House, has written a book, it is open to any member to criticise that portion of the book without attributing any motives to him. The hon. Prime Minister stopped with saying that the members of the other House might criticise us. He did not go further and say that there are fourteen Assemblies in this country and every member in every Assembly may go on abusing us. Then there will be no end to it. Hon. Members should give respect and take respect. There is a definite rule that even when particular officers who are responsible to us have to be criticised, notice has to be given to me so that, if it is a proper case, I may pass it on to the Minister so that the Minister can come prepared to reply. With respect to those persons who are outside, whom we represent here, who are not in a position to explain or defend themselves, I am devising a method that no criticism of an outsider would be allowed. Unfortunately some words might have inadvertently escaped our notice. There is no meaning in saying that merely because they have gone into the papers so I have considered and given a definite ruling that it ought to happen. It might have escaped our notice. Therefore, whenever such abuses are made, it is open to

any hon. Member to bring it to my notice so that if I have allowed it inadvertently on a prior occasion I might remove it later on. I will have no hesitation in doing so.

Sardar Hukam Singh: Sir, I must confess that it did not escape my notice. I pulled him up once and he withdrew his words, though that was in a different connection. A second time I warned him and asked him to use more temperate language. My difficulty was that he was quoting from the book written by the gentleman himself. Even then I told him when he quoted it and he was drawing inferences and conclusions that his views must be couched in temperate language. That was all I could do, because a book written by the hon. Member had been quoted. Therefore, I could not stop him from mentioning the name when he was quoting from the book itself. That was my difficulty. Otherwise, I felt it and I took exception to it and on one occasion in respect of the other contention he had withdrawn his words.

Shri Mahanty (Dhenkanal): May I also offer a word of explanation?

Mr. Speaker: Did he utter those words?

Shri Mahanty: I would like to know...

Mr. Speaker: Did he utter those words with respect to an hon. Member of the other House?

Shri Mahanty: I happened to refer to that gentleman in his capacity as our Ambassador in Peking, not as a member of the Rajya Sabha. It is an accident that he has been nominated to the Rajya Sabha.

Mr. Speaker: Did he say that he was nominated by the President in spite of all this?

Shri Mahanty: I said in respect of this gentleman that it is a pity that he has been nominated as a representative of the people.

Mr. Speaker: It is very improper. I have no hesitation to say that it is not right for any hon. Member to indirectly or directly cast an aspersion on a member of another House. It is open to him to refer to the book and make any remarks he likes, because the book is open to the public, but to criticise the President or to say that the other man is not competent to be in that House is very wrong. I would not permit it. Possibly, it is too late to take it out from the record. Let it stand as it is with this explanation that this House will not permit it. Therefore, it will go on record for the future. Now the Prime Minister.

Shri Mahanty: May I seek a clarification? Are we not entitled to hold our opinions about public servants?

Mr. Speaker: Order order. The hon. Member may hold his opinion for himself and not give it out.

Shri Mahanty: Why?

Mr. Speaker: If any public servant is involved in anything and we have jurisdiction over him, there are methods of impeaching him by bringing it to the notice of the House. This is not the way in which he ought to be abused. If we have no jurisdiction over him outside we have little or no jurisdiction inside also.

Shri Mahanty: I contest it.

Mr. Speaker: He must abide by my ruling. He is going one step further. It is unfair. He contests my ruling. My ruling is final.

Shri Rajendra Singh (Chapra): Will you give me one minute?

Mr. Speaker: No, I am not going to allow it. Now the hon. Prime Minister.

Shri Jawaharlal Nehru: Apart from this particular matter, I have again read that book to which reference was made and I have been quite unable to understand why he drew

various inferences from what Sardar Panikkar has written in his book. Of course, I have read it previously too. The charge he made against him was that he, as our Ambassador, did not keep us properly informed of developments in China. How he drew that inference, I do not know, because he kept us completely informed betimes. When I read the book I found nothing in the book which we did not know. The hon. Member might have found something. And, what is more, in what he has written in the book there is absolutely nothing wrong, to my way of thinking, in his approach to this question. He was, by and large, at that time in China the ablest and most experienced Ambassador of any country and, in fact, it was his handling of a difficult situation which was appreciated not only by our Government but various other Governments also. However, opinions might differ, of course, about the course of events, what should have been done, but to have said that he had betrayed our interests there, seems to me to be going too far.

When we discuss how our Ambassadors work, or sometimes when we talk about our external publicity, it seems to me that there is some misapprehension. It is imagined that the best publicity is presumably to throw large numbers of leaflets, books and other things on the public in the other country or for the Ambassador, shall I say, to deliver speeches and otherwise do this kind of work and give publicity. Now, one must remember what type of people one deals with. The other Government is not an ignorant Government. It has its own means of getting information from its Ambassador, from its publicity agents, from its newspapermen, from its intelligence agents. Most important countries have all these various agencies, including the last named, spread out. They get the information from these sources. It is not correct to assume that they form their opinions by the

[Shri Jawaharlal Nehru]

speeches delivered by the Ambassador or by the pamphlets. Most of these blatant type of propaganda may create an impression on some unlearned gathering but it creates the reverse impression on any person who is normally considered intelligent. There is a reaction against propaganda of the blatant type, so that to measure this business by the ordinary yardstick of how many leaflets have been issued or pamphlets etc. does not help at all. I am not for a moment suggesting that our methods of propaganda are ideal or cannot be improved. I think they can be improved. They should be. There is always room for improvement. But an hon. Member suggested that they should be in charge of experienced journalists and not others.

We have tried the experienced journalists and found that they did not succeed at all. Of course, it always depends on individuals and individual journalists. An individual may be very good. But as a group they were not suited to this kind of work because they function in a different mental climate. In a different climate they would be very well but I am talking of the official climate of publicity which was not wholly suited—sometimes it was suited—to them. In fact, we had, after our experience, to revert to giving our own men special training in this. In consultation with the Union Public Service Commission we reverted to it and absorbed our publicity men into our Foreign Service so that they may not be considered as a caste apart. That is how we are functioning today and I believe we are functioning better than we used to do. But there is a great deal of room for improvement. I admit it.

On the one side we are constantly being told that we must improve our propaganda, and on the other side we are told that we are spending too much money on it. The two of course are not necessarily contradictory but

there is an element of contradiction between the two. Normally speaking, we spend far less on almost every one of our activities than most countries do on their Foreign Service and publicity. The bigger countries spend much more than we do. I am glad we spend less. We should spend less. I am not saying for a moment that I am not appreciating the criticism made about better publicity but I do venture to submit that the type of publicity that perhaps some hon. Members have in their minds does not help much. The best publicity in the ultimate analysis is what one does in one's country. All the talk about it will not convince people but what we do in our country. The best publicity figure that I have known in my term of years was Mahatma Gandhi because he did things in India. He did not talk to the outside world. He just did things in India which forced public attention to India, which brought people running to India to see what he was doing in India and which brought newspapers to write about Gandhiji and his work. It was because there was solidity behind it. All the leaflets, propaganda, articles and speeches in the wide world would not. (Interruption).

Shri Mahanty: Why not wind it up then?

Shri Jawaharlal Nehru: We could not.

The ultimate analysis is this solid basis. People are not easily taken in by leaflets and things about any matter. It may be that about any matter we are fully convinced of our own rightness. Sometimes it is a little helpful to see oneself with other people's eyes also and not be confirmed in a Narcissuslike attitude of thinking that we must inevitably be right in everything that we do. Other people may disagree. What are we going to do about it? We cannot force them to agree by our repeating something. We have to convince them, win them over

by intellectual means and not by the bludgeon of shouting.

Shri Hem Barua (Gauhati): May I seek some information?

Mr. Speaker: Not now.

Shri Jawaharlal Nehru: Sir, let me continue.

I am merely pointing out the approach to this question for a true understanding of it. I am by no means defending the failure that we may have committed.

Then the other things we are told about are Nepal, Sikkim and Bhutan repeatedly. Nepal is an independent country. She is very friendly to us and in very close relations. Bhutan is in special treaty with us. Sikkim is in even more special treaty with us. But the way some hon. Members seem to imagine that we should go and impose our wishes, our will or even our advice on them seems to me a misunderstanding of how any one country can deal with another country. Nothing is more disliked than any attempt at imposition, even imposing something, which we may have a right to impose. Even then it is disliked, much more so by countries who, whether they are big or small, weak or strong, have a certain self-respect to keep up—and rightly so—who do not like being told to do this or that. So the type of approaches that hon. Members sometimes suggest here are the very worst approaches that one can make to these friendly countries, self-respecting countries, with whom we have close relations.

An hon. Member talking about our foreign administrative machinery referred to the High Commission in London which, indeed, he very rightly characterised as a very miniature Government of India in the sense of its various departments. They are duplicated there on a scale. It is perfectly true. But that of course does not help us either to admire it or to decry it. We have to understand the type of work it has to do.

But it is on an enormous scale. I wish it was less. But there it is. There are more students than are anywhere. Then there is the huge Stores Department purchasing all kinds of things for us for our developmental purposes. Our Army, our Navy, our Air Force, everything have to have branches there. They may cease later on.

The criticism was that a Special Re-organisation Unit was sent there under one of our Joint Secretaries in the Finance Ministry and that the leader of this Unit was recalled suddenly because he could not get all the people there. It has amazed me because I have not heard about it. In fact, I discussed the matter with the leader of that Unit after he came back as to what he had done. He had gone with a number of people and with a deputy. He spent some time there and laid down the method of work and left that team with the deputy to carry on for the next several months. He could not afford to spend months and months there. He came back leaving this team behind having done good work himself and leaving it to follow it up. There was no question of recall. It is entirely what the hon. Member has imagined. The result of his visit was substantial. Almost everything—I am speaking from memory—excepting, I think, three Assistant Secretaries, all the various proposals were agreed to. Naturally, such re-organisation units function always in the closest co-ordination with the head of the Mission. That is the only way to work. Somebody goes from outside and issues orders "Get rid of these" without knowing the difficulties of the Mission people and the Head of the Mission—this kind of thing cannot work. After all, the people who make the heads of our Missions are supposed to be good for that work. We cannot ignore them. We cannot bypass them. Therefore, the whole purpose whenever the Special Re-organisation Unit works..... (Interruption).

Shri Mahanty: May I ask a question?

Mr. Speaker: Hon. Members will note down whatever important points they may have.

Shri Rajendra Singh: Will you allow after the hon. Prime Minister has finished?

Mr. Speaker: I cannot say.

Shri Jawaharlal Nehru: Whenever this Re-organisation Unit works in any Ministry or in any Mission abroad it always associates itself with the head of that Ministry or the head of the Mission. That is the way to work.

There were, I believe, a number of cases which they had recommended—I forget how many but it was 65 or something like that—and on subsequent talks the recommendations were varied. Some people were kept for various reasons. I cannot go into the various details. The main point is that the visit of this Unit there was a very considerable success. This type of work which is close work study is paying us quite handsome dividends in making our work more efficient as also in economy.

Some hon. Member referred to the case of a person being appointed the Director of the India Stores Department in London and hinted that this was a case of—he did not use the word, I am using it—some kind of nepotism, that is, this kind of an appointment.

Shri Mahanty: I did not use the word nepotism.

Shri Jawaharlal Nehru: I said so. I am saying so. He did not use the word. I am using it. I have said so. You may call it, if you like, favouritism or what you like. He said something of which I was not aware. He said that this man was defeated in an election; therefore, the presumption was, to soften the sorrow of defeat, he was being given this particular post. I was surprised; I did not know, but I have had enquiries made since then. All I knew about this man

was that six years ago, on high recommendation, and if I may say so, without revealing anything, the recommendation of a person, not a member of the Congress Party at all, high or low, we tried him in some work, and he turned out to be rather good at that work. He was tried in some work, and he then became ultimately the Managing Director of Hindustan Insecticides, and the DDT Factory at Alwaye. He has done very well there. These are one or two or three of our State undertakings which have flourished, shown results, profits and all that. Naturally, he went up in our estimation. Naturally, now, after six years of his working there, he has been chosen for this more responsible work in London.

Now, about the election matter, I have not heard, but on inquiry I find that he did stand for election in 1952, that is, eight years ago.

Shri S. M. Banerjee (Kanpur): From which party?

Shri Jawaharlal Nehru: I am saying that. He stood as an independent being supported by one of the parties in the Opposition.

Shri Ram Sevak Yadav: Namely, which party?

Shri Jawaharlal Nehru: Well, I do not want to name or throw about names; it was some Opposition Party. I did not know that he had stood and he had been defeated. He had come through the normal courses, and has ultimately been approved by the Union Public Service Commission, and has been accepted, and he has done good work, and he is being given another opportunity in a wider field, for continuing that good work.

There is one thing more, I forget where, but one of the hon. Members referred to reported differences of opinion between our Ambassador Chagla in the United States and our Commissioner-General there. Well, I have not heard of this. I do not think his information is correct about it. There is no question of differences of

opinion, because opinions in regard to policy are not formed either by the Ambassador or the Commissioner-General; they are formed in Delhi, and the implementation of that policy is left to them in their respective fields.

Some reference was made to the Tibetan refugees. I entirely agree with the hon. Members who referred to them, that we should not treat them as an undesirable burden, but it is our duty and privilege to help them, to rehabilitate them, because, as far as one can see, they are going to be in India for a long time; how long, I cannot say. And, therefore, they should be rehabilitated.

This process of rehabilitation is not a simple matter, partly climatically, partly because they come from a totally different climate, a totally different world, into this new world of India, new climate of India, new languages of India. It is a difficult matter. And many of them, a large number of them are monks, Lamas. They again present difficulties. We are trying to settle them in two or three major localities, one of them being Dharamsala, Dalhousie or roundabout that area, where there would be a colony of them, and where we hope, within a fairly short time, the Dalai Lama himself will go and establish himself, surrounded by his people, helping them.....

Shri Tyagi (Dehra Dun): I thought Mussourie was a better place.

Shri Jawaharlal Nehru: The hon. Member says that Mussourie was a better place. Well, that is a question of opinion. Mussourie, perhaps the very reason that the hon. Member thinks it was a better place, is a worse place, in the sense, I mean, that it is a flashy place, it is a tourist place, it is a place where people, especially monks and others, cannot easily settle down.

We had the advantage in Dharamsala of a great deal of accommodation, old British barracks which are not used, barracks of British soldiers,

quite good, which are not used; and the Punjab Government and our Army Authorities etc. could place them at our disposal. So, we have a good climate there, because they can only settle down in the hills. Some hon. Member suggested our sending them to South India. That would be a tragedy; if we did send them to the climate of South India, I do not know whether they would survive.

डा० रम सुभष सिंह (सहस्रराम) :
ऊटी वगैरह में तो बे रखे जा सकते हैं।

Shri Jawaharlal Nehru: So, they have to be in the hills. Here is good accommodation, and so we are trying to do that. It is a difficult matter.

Of course, all their children are going to schools but we are organising language studies for the grown-up students.

And while, on the one side, in Sikkim, in Dharamsala and some other places we settle them in some numbers, the problem is by no means solved. The others are left over, and others are coming still, in small numbers, but are coming still. It is a continuing problem.

Some hon. Members opposite referred to the fact that reading our annual report,—which, I may in all humility suggest, is a good report, that is, good in the sense of giving as much information as we can about our various activities, because we want every Member of Parliament to be acquainted with all these multifarious activities in all the corners of the world—one finds that all the old problems still remain; there is the problem of Goa, there is the problem of Pondicherry, of *de jure* transfer, and there is the trouble over.....

An Hon. Member: Kashmir.

Shri Jawaharlal Nehru: I am talking about Indian problems—there are troubles with Pakistan and so on. Of course, he said that all the old problems remain, and now, we have added a new problem of our frontier

[Shri Jawaharlal Nehru]

with China or Tibet. It was perfectly true. I entirely agree with him. All the old problems remain, with some variations. There are some minor problems with Pakistan, which have been settled, about some border troubles, but major problems are being discussed; some may be settled.

As for Goa and Pondicherry, certainly, I can report no progress. Of course, they stand on a separate footing. So far as Pondicherry is concerned, we are at least there; the fact that the *de jure* transfer has not been made comes in our way.

The suggestion was made the other day, and our attention was drawn to certain appeals from Pondicherry being preferred in Paris. This is very odd, I must say, and rather undesirable, and I hope that even before the *de jure* transfer takes place or not, we shall be able to put an end to this business and try to bring in our Supreme Court into the picture even in regard to Pondicherry, because it is very difficult; we have been promised so often, and assured so often of this matter being finally settled, by the French Parliament or Government, and we went on waiting but all these years have passed and something or other intervenes.

I shall not take much more of the time of the House. I would submit that in this very difficult and tortured world, we have to take long views, and long view does not mean our not seeing the ground before us and merely gazing at the stars, but we just cannot understand this tremendously revolutionary period of history which is today, without having some understanding of these forces that are at work, forces, technological forces, which are converted into mighty revolutionary urges, and these nationalist and other urges which we see in Africa and elsewhere; and in Europe and America, there is great demand for peace, and yet, somehow, a revival of the old militarism showing its head, which is rather alarming. It

is rather odd: if we have to play any important part in this world, we can only do so by looking after ourselves first of all, understanding the world—trying to understand it—not throwing our weight about, but looking at these world problems with some humility, not imagining that we can solve them because that is neither right nor does it create a good impression—to throw weight about and tell them what to do. If we can manage our own little country with tolerable efficiency and success, we shall affect the world more that way than advice being given.

14 hrs.

In these matters there may be differences of opinion, but I believe most hon. Members will agree, just as this question which is a vital one for us—about those border troubles—there is no vital difference, maybe differences in shade and degree, except perhaps among some hon. Members opposite who think differently. I am referring to the members of the Communist Party. But I doubt even among members of the Communist Party if some do not have that pull—what you call a nationalist pull—which does not lose itself in vague and amorphous internationalism. I believe, I have some international urges and feelings and I think the next stage in the world's progress is going to be internationalism unless it is destroyed before that. But internationalism which has no roots anywhere becomes quite amorphous and in the air and, therefore, it does not really play that part which it should in moulding the world. So we have to function in this nationalist sphere and this wider international sphere. We can only do good in the international affairs if we are true to ourselves and our country.

Shri Rajendra Singh: Sir, the Prime Minister in the course of his speech raised a very pertinent point. He said that some Members of this House made certain charges against the Vice Chancellor of the Aligarh University and the Vice Chancellor replied to

those charges in the press. Nobody, as far as I know, from this side made any objection to that. It was the Education Minister who made objection to it. Therefore, the Prime Minister's duty was to pull up the Education Minister than to have raised voice against us. It is very unfair to us.

Shri Jawaharlal Nehru: I did not mention any name, Sir. I did not wish to mention any names. It is others who have brought in names. The name of Mr. Abdul Majit Khwaja was brought in the picture. He is not a Member of this House.

Shri Rajendra Singh: It was your Education Minister.

Mr. Speaker: So far as that matter is concerned the practice is this. If any outsider's honesty or his integrity is challenged, he writes to me and I immediately send it to the Minister. He would not have an access to this House except through a letter. If the Minister finds that he has made a wrong statement, it is for him to correct. I leave it at that stage. We do not have an enquiry. The hon. Prime Minister did not accuse the Opposition so far as that matter is concerned. *(Interruptions)*.

Some Hon. Members rose—

Mr. Speaker: I am not going to allow new persons to get up. Shri Mahanty and Shri Hem Barua wanted to put questions.

Shri Mahanty: I wanted to ask a question with reference to the recommendations of the Special Reorganisation Unit of the Finance Ministry which went into the establishment of the High Commission in U.K. According to the Report, the recommendations were unanimously agreed recommendations, agreed between the High Commission.....

Mr. Speaker: What is the clarification that he wants?

Shri Mahanty: The clarification I seek is: I would like to know why

the Government have left the Assistant Secretary, as the Prime Minister has stated, untouched? Why were the recommendations not given full effect to when they were unanimously agreed recommendations.

The Minister of Finance (Shri Morarji Desai): May I say that this was also done in agreement with the Unit?

Shri Hem Barua: May I know whether the attention of our hon. Prime Minister has been drawn to a report appearing in the B.B.C. Weekly, *The Listeners*, where an interview was granted to the B.B.C. by our High Commissioner in U.K. in which she has criticised our Constitution and has suggested that it needs to be amended. She has also criticised our civil servants and I quote her words: "They are doing their best, but it is a poor best." She has criticised our educational system and said—I quote her words: "There is neither English nor education at the moment in India." Then, she has criticised our educated people and said... *(Interruptions)*. I am quoting her words...

Mr. Speaker: Order, order. Hon. Member is going off the mark. This occasion is for seeking a clarification arising out of a discussion here. If an hon. Member has raised a particular thing and the hon. Minister in his reply has not referred to it, he may say it has not been referred to. If the hon. Minister has not referred to it he can ask for a clarification. New matters shall not be introduced here.

Shri Hem Barua: May I make a humble submission, Sir?

Shri Jawaharlal Nehru: If it is not incorrect for me to say so, the hon. Member wanted to raise this in the form of an adjournment motion. You were pleased to not to allow it. Now, it comes up in another form, as a clarification. I may add, since the hon. Member drew our attention to it by that motion, I read that article and found it excellent.

Mr. Speaker: When the hon. Member brought it to my notice in the

[Mr. Speaker]

form of an adjournment motion, I did not allow him and I even advised him not to raise it here. He wanted to raise it here. He came and saw me and I asked him to show me the article before I can allow it. Then he agreed to bring the article to me. What is the hurry now? Why should he raise it immediately?

Shri Hem Barua: May I make a humble submission? The Prime Minister was pleased to say.....

Mr. Speaker: The hon. Prime Minister is not expected to read every article in the world.

Now, is it necessary for me to put any of the cut motions separately to vote? I shall put all the cut motions to the vote of the House together.

The cut motions were put and negatived.

Mr. Speaker: Now, I put all the Demands for Grants to the vote of the House. The question is:

"That the respective sums not exceeding the amounts shown in the fourth column of the order paper, be granted to the President, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st Day of March, 1961, in respect of the heads of demands entered in the second column thereof against Demands Nos. 16, 17, 18, 19, 20 and 110 relating to the Ministry of External Affairs".

The motion was adopted.

[*The motions for Demands for Grants which were adopted by the Lok Sabha are reproduced below—Ed.*]

DEMAND NO. 16—TRIBAL AREAS

"That a sum not exceeding Rs. 9,42,09,000 be granted to the President to complete the sum necessary to defray the charges

which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'Tribal Areas'."

DEMAND NO. 17—NAGA HILLS—TUENSANG AREA

"That a sum not exceeding Rs. 2,98,92,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'Naga Hills-Tuensang Area'."

DEMAND NO.—18—EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 10,86,79,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'External Affairs'".

DEMAND NO. 19—STATE OF PONDICHERY

"That a sum not exceeding Rs. 3,14,45,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'State of Pondicherry'".

DEMAND NO. 20—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 4,50,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'Miscellaneous Expenditure under the Ministry of External Affairs'".

DEMAND No. 110—CAPITAL OUTLAY OF THE MINISTRY OF EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 78,57,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of Capital Outlay of the Ministry of External Affairs".

14.07 hrs.

MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: The House will now take up discussion and voting on Demands Nos. 60 to 62 and 123 relating to the Ministry of Information and Broadcasting for which 5 hours have been allotted. Hon. Members who have tabled cut motions and are desirous of moving them may hand over at the Table within 15 minutes the numbers of the selected cut motions. Each hon. Member will have 15 minutes and Leaders of Groups will have 20-30 minutes.

Will the hon. Minister intervene at this stage?

The Minister of Information and Broadcasting (Dr. Keskar): No, Sir.

Mr. Speaker: Motion moved:

DEMAND No. 60—MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 12,68,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'Ministry of Information and Broadcasting'".

DEMAND No. 61—BROADCASTING

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 4,71,12,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'Broadcasting'".

DEMAND No. 62—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 3,48,92,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting'".

DEMAND No. 123—CAPITAL OUTLAY OF THE MINISTRY OF INFORMATION AND BROADCASTING.

Mr. Speaker: Motion moved:

"That the sum not exceeding Rs. 1,64,31,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st Day of March, 1961, in respect of 'Capital Outlay of the Ministry of Information and Broadcasting'".

Shri Hem Barua: Mr. Speaker, Sir, I have gone through the Report of the Information and Broadcasting Ministry with all the care and attention it deserves. At the outset I must congratulate the hon. Minister and his compatriots for two major achievements of the Ministry during the period under review. One is the inauguration of the experimental television by